



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL  
HEARING CAUSE LIST DATED 05-09-2022 TO  
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	W.P.(CrI.)/32/2022	ANJUWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M HUSSAIN	GA, ASSAM SC, REVENUE
2	PIL/57/2022	BIDYUJJYOTI PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 13 ORS.	MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, PWD
3	PIL/58/2022	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	SC, P AND R.D. GA, ASSAM SC, AG
4	PIL/59/2022	AMINUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, P AND R.D. GA, ASSAM
5	WP(C)/6045/2022	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
<b><u>ADMISSION</u></b>				
6	WA/7/2018	URMILA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S GOGOI MR.I CHOUDHURY MR. G PHUKAN	GA, ASSAM MR. A K BORA (R6) MR. B C SAIKIA (R6)
7	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY <b>Versus</b> SRI DILIP KUMAR DUTTA AND 4 ORS	MS. M BHATTACHARJEE MS. S KHOOND MS M HAZARIKA MISS. S PRASAD	MR. A SARMA MR. S P CHOUDHURY MR M K ROY SC, G M D A SC, GMC
8	WP(C)/6889/2021	UNION OF INDIA AND 5 ORS. <b>Versus</b> RAHIM UDDIN BARBHUIYA	MS B CHAKRAVARTY	DR G J SHARMA MR M CHANDA MR S NATH

9	Mat.App./24/2022 WITH LCR	JAHIDUL ISLAM <b>Versus</b> AMINA KHATUN	MD A ALI MR. S I TALUKDAR M M ZAMAN	MR F HAQUE MR N ISLAM
	<b>WITH</b>			
10	Mat.App./25/2022	JAHIDUL ISLAM <b>Versus</b> AMINA KHATUN	MD A ALI MR. S I TALUKDAR M M ZAMAN	MR F HAQUE MR N ISLAM
11	WA/111/2022	ABDUL BASIT TAPADAR <b>Versus</b> SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
12	WA/248/2022	PABAN HAZARIKA <b>Versus</b> BASU DEV BISWAS AND 6 ORS. E	MR B D DAS MR. A D CHOUDHURY MR. P DUTTA	MR H R A CHOUDHURY GA, ASSAM MR. H ALI (R-1) MR. R A CHOUDHURY MS. S KONWAR (R-2,4,5, 6 & 7)
13	WA/274/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS. B	MR LALNUNMAWIA	MR. P GOSWAMI (r-5) S BORA (r-5) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
	<b>WITH</b> I.A.(Civil)/890/2022 in WA/274/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS.		GA, MIZORAM
14	WA/290/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE <b>Versus</b> KHAGEN KACHARI AND 3 ORS.	MR. B BARUAH	SC, HIGHER EDU MR. A M AHMED MR S HUSSAIN
15	WA/292/2022 FIXED	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. <b>Versus</b> ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH	MR. R MAJUMDAR MS A DAS MS. J GHOSH ASSTT.S.G.I.
16	WA/293/2022	PARTHA SARATHI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
17	WA/295/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
18	WA/296/2022	KALYANI DAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A PAUL	SC, APDCL
19	WA/298/2022	BIJON KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	GA, ASSAM SC, FOREST
20	WA/299/2022	SHARUKH AHMED @ MUKTAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
22	WP(C)/4990/2022 FIXED	ABHIJIT ROY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.

**ORDERS**

23	WA/144/2021 FIXED	JOYITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR. T J MAHANTA (r-8) MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR M SHELM (R-4 TO 7) MR. P P DUTTA (r-8) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MR T GOGOI (r-8) MS A BHUYAN (R-3) SC,AMDB
24	WA/297/2021	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
25	Cont.Cas(C)/406/2021 FIXED	HAZRAT ALI MOLLAH <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS AND ORS.	MR. M ALI	MR. D SAIKIA MR. N J KHATANIAR MR. A PHUKAN
26	Cont.Cas(C)/11/2022 FIXED	THE PRESIDENT, SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL <b>Versus</b> SANDHYA RANI DEVI AND 2 ORS	MR C GOSWAMI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
27	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
28	PIL/46/2022	SANDEEP CHAMARIA <b>Versus</b> THE UNION OF INDIA AND 11 ORS		SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC
29	WA/137/2022	MOSTAQUE MD MORSHEDUR HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S MUKTAR (R4)
30	Cont.Cas(C)/240/2022 FIXED	CT/GD PHUKAN DEORI <b>Versus</b> AJAY KUMAR BHALLA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. R K D CHOUDHURY MR. B CHAKRAVARTY (r-3,4) MS. L DEVI
31	I.A.(Civil)/1736/2022 in Mat.App./6686/2022  <b>WITH</b> Mat.App./6686/2022 (Filing Number)	TAPAN DAS <b>Versus</b> RIMPI DAS  TAPAN DAS <b>Versus</b> RIMPI DAS E	MR P K DAS MR. M BARUAH MR. M ALOM  MR P K DAS	MR. P BORDOLOI MS M NIROLA
32	I.A.(Civil)/2669/2022 CAVT. NO.07812/022, CAVT./781/2022 in WA/10270/2022  <b>WITH</b> WA/10270/2022 (Filing Number)	NIJARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  NIJARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. U K GOSWAMI MR. L GOGOI  MR. U K GOSWAMI	SC, SEC. EDU. MR.N N B CHOUDHURY FOR CAVEATOR
33	I.A.(Civil)/2741/2022 in WA/8182/2022  <b>WITH</b> WA/8182/2022 (Filing Number)	BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.  BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA  MR M H AHMED	GA, ASSAM
34	I.A.(Civil)/2766/2022 in WA/9087/2022	RAJESWAR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. B GOGOI MR. M K SHARMA	GA, ASSAM SC, REVENUE

	<b>WITH</b> WA/9087/2022 (Filing Number)	RAJEAWAR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. M K SHARMA	
35	I.A.(Civil)/2856/2022 WITH WP(C)/4462/2022 (D/O) in Review.Pet./11309/2022 <b>WITH</b> Review.Pet./11309/2022 (Filing Number)	PUSPA SAHU AND ANR. <b>Versus</b> ABHIJIT ROY AND 2 ORS.  PUSPA SAHU AND ANR. <b>Versus</b> ABHIJIT ROY AND 2 ORS. B	MR. P MAHANTA MS. P SAHARIA  MR. P MAHANTA	MR. S CHAUHAN MR. P MAZUMDER N ALAM
<b>HEARING</b>				
36	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
37	WA/169/2018 CAVT. NO.0471/2018 FIXED, CAVT./471/2018	KHAIRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
38	WA/318/2019 CAVT. NO.0861/2019 FIXED, WITH CAVT./859/2019, CAVT./861/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
39	<b>WITH</b> WA/319/2019  CAVT. NO. 0859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
40	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE

41	<b>WITH</b> WA/75/2020	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
42	<b>WITH</b> WA/98/2020	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
43	<b>WITH</b> WA/101/2020	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
44	<b>WITH</b> WA/103/2020	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
45	<b>WITH</b> WA/110/2020	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
46	<b>WITH</b> WA/111/2020	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
47	<b>WITH</b> WA/118/2020	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
48	<b>WITH</b> WA/119/2020	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
49	<b>WITH</b> WA/125/2020	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
50	<b>WITH</b> WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
51	<b>WITH</b> WA/127/2020	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
52	<b>WITH</b> WA/128/2020	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
53	<b>WITH</b> WA/131/2020	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
54	<b>WITH</b> WA/137/2020	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
55	<b>WITH</b> WA/141/2020	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

56	<b>WITH</b> WA/147/2020	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
57	<b>WITH</b> WA/154/2020	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
58	<b>WITH</b> WA/155/2020	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
59	<b>WITH</b> WA/163/2020	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
60	<b>WITH</b> WA/169/2020	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
61	<b>WITH</b> WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
62	<b>WITH</b> WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
63	<b>WITH</b> WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
64	<b>WITH</b> WA/196/2020	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
65	<b>WITH</b> WA/206/2020	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
66	<b>WITH</b> WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
67	<b>WITH</b> WA/219/2020	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

68	<b>WITH</b> WA/26/2021	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
69	<b>WITH</b> WA/31/2021	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
70	<b>WITH</b> WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
71	<b>WITH</b> WA/50/2021	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
72	<b>WITH</b> WA/58/2021	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
73	<b>WITH</b> WA/216/2021	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
74	<b>WITH</b> WA/217/2021	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
75	<b>WITH</b> WA/277/2021	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
76	<b>WITH</b> WA/279/2021	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
77	<b>WITH</b> WA/321/2021	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
78	<b>WITH</b> WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
79	<b>WITH</b> WA/14/2022	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
80	<b>WITH</b> WA/93/2022	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
81	<b>WITH</b> WA/95/2022	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
82	<b>WITH</b> WA/96/2022	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	

83	<b>WITH</b> WA/159/2022	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
84	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1559/2021 <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
85	<b>WITH</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. S DEKA MR. B. DUTTA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1473/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. S DEKA MR. B. DUTTA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1843/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
86	WA/184/2022 FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

### [ For Wednesday,21st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/176/2015 IN MAC APP SL.NO. 241045	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. ASAKUL ALI and 4 ORS,	MS.R D MOZUMDAR MS.B BORA	MR.A J SAIKIA(R-5) MR.N N BHUYAN(R-5) MR.U K DUTTA(R-5) MR.B KAKATI(R-5) MR.K BORAH-R-5
2	I.A./1078/2015 IN MAC APP SL. NO. 256700	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> TARUN CH. PHUKAN and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MR.U S BORGHAIN (R-4) MR.J JOHN(R-6) MR.R GOGOIR-4
3	I.A.(Civil)/2478/2017 in MACApp./297720/2017	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SEW KUMAR RAI and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M RAHMAN MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. B KASHYAP
	<b>WITH</b> MACApp./297720/2017 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI SEW KUMAR RAI and 3 ORS	MS.N MODI MR.N HAQUE MR.S DUTTA	PP, ASSAM
4	I.A.(Civil)/250/2018 in MACApp./52/2018	NARAYAN SARMAH <b>Versus</b> MAMU RAM NGTE AND 2 ORS,	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MR. P BISWAS	MR. S K SANGANERIA MR G JALAN MR T KALITA (R3) MR. A KAKATI (R3)
	<b>WITH</b> MACApp./52/2018	NARAYAN SARMAH <b>Versus</b> MAMU RAM NAGTE and 2 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MR. P BISWAS	
5	I.A.(Civil)/1635/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R2)
	<b>WITH</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	<b>WITH</b> I.A.(Civil)/1637/2018 <b>in</b> MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	I.A.(Civil)/1482/2019 <b>in</b> MACApp./4548/2019	M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SAIFUL ISLAM AND ANR	MD. A AHMED MR. A J SAIKIA MR G S BORO	
	<b>WITH</b> MACApp./4548/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SAIFUL ISLAM AND ANR		
7	I.A.(Civil)/4304/2019 <b>in</b> MACApp./311297/2017	SRI BHABANI PRASAD DAS AND ANR <b>Versus</b> SMT DALIMAN NESSA	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR M AHMED MR. M HUSSAIN
	<b>WITH</b> MACApp./311297/2017 (Filing Number)	SRI BHABANI PRASAD DAS and ANR <b>Versus</b> SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA	
8	I.A.(Civil)/1623/2020 FIXED <b>in</b> MACApp./5267/2020	NAZRUL ISLAM <b>Versus</b> PRATIMA RAY AND ORS	MR S SHARMA MR. A ROY	
	<b>WITH</b> MACApp./5267/2020 (Filing Number)	NAZRUL ISLAM <b>Versus</b> PRATIMA RAY AND ORS		
9	I.A.(Civil)/2361/2021 <b>in</b> MACApp./9765/2021	SMTI. BOBI BORA <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	B R DAS	MRS B ACHARYA MR. A ACHARYA
	<b>WITH</b> MACApp./9765/2021 (Filing Number)	BOBI BORA <b>Versus</b> NEW INDIA ASSURANCE COM. LTD. A	B R DAS	
10	I.A.(Civil)/1953/2022 <b>in</b> MACApp./7270/2022	AJBHAN BIBI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. A BURAGOHAİN MR. J RAHMAN	MR. K K BHATTA (r-1) MS JONA TALUKDAR (r-1)
	<b>WITH</b> MACApp./7270/2022 (Filing Number)	AJBHAN BIBI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. J RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/2589/2017 in WA/299612/2017	BEIZO SOLO <b>Versus</b> THE STATE OF NAGALAND and 15 ORS,	MR. A CHAMUAH MS.N DEKA MR.R BISWAS MS.K BARPUJARI	GA, NAGALAND
	<b>WITH</b> WA/299612/2017 (Filing Number)	SRI F. LANUPANGJUNG and 12 ORS <b>Versus</b> THE STATE OF NAGALAND and 3 ORS	MR. A CHAMUAH MR.R BISWAS	MR. GA, NAGALAND GA, NAGALAND
2	CRL.A(J)/88/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	UTTAM DIBRA <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/25/2021 WITH OFFICE NOTE, LCR 6 FILES	MEGHA TIMUNG <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/28/2021 WITH LCR 5 FILES	SWAPAN DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/40/2022 WITH OFFICE NOTE, LCR 5 FILES	DIPAK NAYAK <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/49/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	MOHAN TERANG @ MOHAN TERON <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
7	CRL.A(J)/56/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	KRISHNA MALO DAS <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/57/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SUNARAM BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM
9	CrI.A./66/2022 WITH OFFICE NOTE, LCR 2 FILES	SANKAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY MS. M PHUKAN	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM

10	CrI.A./111/2022 WITH LCR 9 FILES  <b>WITH</b> I.A.(CrI.)/280/2022 <b>in</b> CrI.A./111/2022	ABIDUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
		ABIDUR RAHMAN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
11	CrI.A./98/2022  <b>WITH</b> I.A.(CrI.)/239/2022 <b>in</b> CrI.A./98/2022	CHANDU MIA LASKAR @ CHANDU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
		CHANDU MIA LASKAR @ CHANDU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
12	CrI.A./100/2022  <b>WITH</b> I.A.(CrI.)/244/2022 <b>in</b> CrI.A./100/2022	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
		SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
13	I.A.(CrI.)/218/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 <b>in</b> CrI.A./10/2022  <b>WITH</b> CrI.A./10/2022	VIJAY KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
		VIJAY KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
		VIJAY KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
14	I.A.(CrI.)/263/2022 WITH LCR 4 FILES <b>in</b> CrI.A./105/2022  <b>WITH</b> CrI.A./105/2022	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
		SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
15	I.A.(CrI.)/485/2022 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./6539/2022  <b>WITH</b> CrI.A./6539/2022 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
		THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR. F		
		THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ADMISSION

1	Arb.P./6/2020	OIL INDIA LTD. <b>Versus</b> M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	MR. P J SAIKIA MR. R S MISHRA
2	Arb.P./9/2021	M/S GANGA CONSTRUCTION CO. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
3	Arb.P./26/2021	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD <b>Versus</b> THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
4	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
5	Arb.P./8/2022 FIXED	COMPETENT INFRASTRUCTURES AND CONSULTING PVT. LTD. <b>Versus</b> THE DIRECTOR, EMPLOYMENT AND CRAFTSMAN TRAINING,	MR. B PATHAK MR. R THADANI MR V KUMAR	MR S P DAS SC, DIRECTORATE OF EMPLOYMENT
6	Arb.P./18/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G M D A
7	Arb.P./19/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR	SC, G M D A

#### ORDERS

8	Arb.P./4/2019	M/S. JAY BHAWANI VINAYAK TRADING <b>Versus</b> GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
9	Review.Pet./111/2019 WITH WP(C)/3248/2016 (D/O), Review.Pet./1/2016 (D/O), WP(C)/6273/2014 (D/O)	SMTI. MITALI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
10	Review.Pet./115/2021 WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> PRANAB GOSWAMI		MR. A MOBARAQUE

#### HEARING

11	Cont.Cas(C)/171/2018 PART-HEARD, FIXED	PRANITA DEKA <b>Versus</b> BHABESH DEKA	MR A ALI MS. M KHATUN	MR. U K NAIR MR. S P BHATTACHARJEE MR. A CHETRY MR. M P SARMA
12	Review.Pet./51/2020 CAVT. NO.0039/2020 WITH WP(C)/9570/2019 (D/O), CAVT./39/2020	SMTI. SANDHYA RANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MS N DAS MR S DAS	SC, SEC. EDU. MR. C GOSWAMI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/4551/2022 B/O	PRANAB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	GA, ASSAM
<b>MOTION</b>				
2	WP(C)/7155/2021	ROCKLAND MEDIA AND COMMUNICATION PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
3	<b>WITH</b> WP(C)/4828/2021	M/S ROCKLAND MEDIA AND COMMUNICATION PVT. LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
4	Cont.Cas(C)/530/2022	MADHURIMA CHOUDHURY @ MADHURIMA PRADHAN AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
5	Cont.Cas(C)/531/2022	PASING DAULAGUPU @ PASING DAULAGUPHU <b>Versus</b> TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
6	Cont.Cas(C)/533/2022	M/S SADGURU ENGINEERS AND ALLIED SERVICE PVT. LTD. <b>Versus</b> TANWEER HASSAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
7	WP(C)/4685/2022 B/O	PUNJAB NATIONAL BANK <b>Versus</b> M/S ROYAAL INFRASTRUCTURE AND 5 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
8	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY MR. N J KHATANIAR MS. P ADHIKARI	SC, P W D



9	WP(C)/5919/2022 CAVT. NO.09942/022,	UTPAL KHARGHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
10	WP(C)/5924/2022 FIXED	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
11	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
12	WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
13	WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b>			
14	WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/5978/2022 FIXED	ARNAB RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, HIGHER EDU GA, ASSAM MRS. R DEVI (r-5 to 9) ASSTT.S.G.I.
16	WP(C)/6012/2022 FIXED	JITUMONI BORO <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. SURAJIT DAS MR. P P DAS MR A HALOI	SC, P AND R.D. GA, ASSAM MR. T DEURI MR. D CHOWDHURY
17	WP(C)/6024/2022 FIXED	CHAUKAT ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R BORUAH	SC, CO OP GA, ASSAM
18	WP(C)/6072/2022 FIXED	INDRANUJ KASHYAP <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, HANDLOOM AND TEXTILE
19	WP(C)/6143/2022	GIRENDRA BORO <b>Versus</b> THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC
20	WP(C)/6148/2022	SUBHENDU KUMAR DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/6157/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD ASSTT.S.G.I.
22	WP(C)/6158/2022	MOSTAB ALI SHEIKH @ MOSTAB ALI @ MOSTAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. A. RASHID MR. M HUSSAIN	SC, P AND R.D. GA, ASSAM
23	WP(C)/6159/2022	AJAY JAISWAL <b>Versus</b> TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
24	WP(C)/6161/2022	SALEHA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E

25	WP(C)/6162/2022 B/O	FOYZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	SC, TRANSPORT
26	WP(C)/6164/2022	RANJAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
27	WP(C)/6166/2022	M/S TECHNOCOM <b>Versus</b> UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
28	WP(C)/6171/2022	MOMTAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
29	WP(C)/6173/2022	REJIYA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
30	WP(C)/6175/2022	PALLAB KUMAR PANDIT <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
31	WP(C)/6178/2022	NASREEN HUSSAIN <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
32	WP(C)/6179/2022	IMAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
33	WP(C)/6180/2022	CENTURY PLYBOARDS (I) LIMITED AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, CUSTOMS
34	WP(C)/6183/2022	BIPASA SOMIM ALOM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	ASSTT.S.G.I. SC, I O C
35	WP(C)/6185/2022	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM
36	WP(C)/6186/2022	AYSHA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
37	WP(C)/6187/2022	BHABESH CH. DAS AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. S BORTHAKUR MR. A DEKA MS. S KAKATI	ASSTT.S.G.I. SC, G M D A
38	WP(C)/6192/2022 CAVT. NO.09652/022,	KABITA DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, I O C
39	WP(C)/6193/2022	SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM
40	WP(C)/6196/2022	BALAJI CARRIERS (I) PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	ASSTT.S.G.I.
41	WP(C)/6199/2022	SK ALJAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. L R MAZUMDER MR H ROHMAN MD E AHMED	ASSTT.S.G.I.
42	WP(C)/6201/2022	AZIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM

43	WP(C)/6205/2022	AYUB ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM
44	WP(C)/6206/2022	MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, P AND R.D.
45	WP(C)/6207/2022	GOLAP MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM
46	WP(C)/6209/2022	M/S H.K. SAGAR REALTOR LLP AND ANR. <b>Versus</b> M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	SC, APDCL
47	WP(C)/6212/2022	M/S HILL TRADE AGENCIES <b>Versus</b> THE ADDL. COMMISSIONER OF TAXES, (ASSAM ) AND ANR.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, FINANCE AND TAXATION
<b>ADMISSION</b>				
48	WP(C)/8962/2019 CAVT. NO.1273/2019	PIJUPARA HARIDOBA PAHARPARA JAIJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR K N CHOUDHURY GA, ASSAM MR J PATOWARY FOR CAVEATOR
49	WP(C)/2109/2021	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
50	WP(C)/1914/2022	THE BIKRAMPUR COOP SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM
<b>ORDERS</b>				
51	WP(C)/2817/2021 FIXED	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. S K GOSWAMI (R2) MR. R SHARMA (R2)
52	I.A.(Civil)/2283/2022 WP(C) 1626/2021(D/O) in WP(C)/1626/2021	RUBI SAIKIA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, AG SC, P H E
53	I.A.(Civil)/2786/2022 B/O in I.A.(Civil)/1776/2019	SRI SUBRATA DAS AND ANR. <b>Versus</b> SRI RUNU ROY AND 7 ORS.	MD ASLAM MS. B SARMA MR. D CHAKRABARTY MR. A CHETIA MS. S KATAKEY	MR G N SAHEWALLA
54	<b>WITH</b> FAO/29/2019	SRI RUNU ROY AND 3 ORS. <b>Versus</b> SRI SUBRATA DAS AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. A CHETIA MS. S KATAKEY	MR. D CHAKRABARTY
	<b>WITH</b> I.A.(Civil)/2150/2019 in FAO/29/2019	SRI RUNU ROY AND 3 ORS. <b>Versus</b> SRI SUBRATA DAS AND 5 ORS.	MR G N SAHEWALLA MS. B SARMA MR. A CHETIA MS. S KATAKEY MD. ASLAM	MR. D CHAKRABARTY

**WITH**  
I.A.(Civil)/2151/2019  
in FAO/29/2019

SRI RUNU ROY AND 3 ORS.  
**Versus**  
SRI SUBRATA DAS AND 5 ORS.

MR G N SAHEWALLA  
MS. B SARMA  
MR. A CHETIA  
MS. S KATAKEY  
MD. ASLAM

MR. D CHAKRABARTY

55 WP(C)/4779/2022  
FIXED

KUNJA DEVI  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR. B D KONWAR SR. ADV. GA, ASSAM  
MR. R KALITA SC, EXCISE DEPTT.  
MR. R SALOI  
MR H AGARWAL  
MR J SINGH

56 **WITH**  
WP(C)/5002/2022

SMT. PREMADA DEVI  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. B D KONWAR SR. ADV. GA, ASSAM  
MR. R KALITA SC, EXCISE DEPTT.  
MR H AGARWAL  
MR J SINGH  
MS. P DOLEY

57 WP(C)/5006/2022  
FIXED

ANJUWARA AHMED  
**Versus**  
NAZMA AHMED AND 3 ORS.

MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MR. A AHMED  
M ALOM

GA, ASSAM  
MR J U AHMED  
MR S HUSSAIN  
SC, ASEC

**WITH**  
I.A.(Civil)/2809/2022  
in WP(C)/5006/2022

NAZMA AHMED  
**Versus**  
ANJUWARA AHMED AND 3 ORS.

MR J I BARBHUIYA  
MR. L MOHAN  
MRS. K H CHOUDHURY

MR. K N CHOUDHURY  
GA, ASSAM  
N GAUTAM

58 WP(C)/5308/2022  
FIXED

SANJEET KUMAR DAS  
**Versus**  
THE HINDUSTAN PETROLEUM  
CORPORATION LIMITED AND 7 ORS

MR B D DAS  
MR H K SARMA  
B B HUSSAIN

MR. S S ROY

59 WP(C)/5698/2022  
FIXED

SUMIT TALUKDAR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. S K GHOSH  
MS F AHMED  
N CHAUDHURY

SC, P AND R.D.  
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-III, FROM ITEM  
NOS. 1 TO 64), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/597/2019	JAHIRUL HOQUE <b>Versus</b> D. THAKURIA	MR. R DEV	MR. U K NAIR, SC, GHC
2 Cont.Cas(C)/525/2022	BHABESH DOLEY <b>Versus</b> ASHIM KR BHATTACHARJEE, ACS AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
3 Cont.Cas(C)/527/2022	SARIBUN NESSA MAZUMDAR <b>Versus</b> DR. J B EKKA, IAS AND 6 ORS	MR. M ISLAM	
4 Cont.Cas(C)/532/2022	MANASH JYOTI GOGOI <b>Versus</b> MR. M. K. YADAVA	MR. C BORUAH MR. R BORO MR A BORUAH	
5 WP(C)/2814/2022	GHANASHYAM BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, AGRI. DEPARTMENT
6 WP(C)/4276/2022	LONGJAM IBOYAIMA SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	SC, AGRI. DEPARTMENT
7 WP(C)/4436/2022	DEBA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
8 WP(C)/4833/2022	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
9 WP(C)/5598/2022	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
10 WP(C)/5671/2022	JAYKRISHNA SARMA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	SC, AG SC, IRRIGATION SC, FINANCE

11	WP(C)/6057/2022 FIXED	SAMIMA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHD MS. T BEGUM	GA, ASSAM
12	WP(C)/6150/2022	SABINA YASMIN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR H BEZBARUA MS. J. A. RAHMAN B ALI SK	GA, ASSAM SC, BTC
13	WP(C)/6151/2022	RATNA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	SC, AG SC, A.H and V. DEPT.
14	WP(C)/6165/2022	NIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K DAS	GA, ASSAM SC, REVENUE
15	WP(C)/6169/2022	BINOTA RONGHANGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MS S P CHETRY	SC, AG SC, HEALTH SC, K A A C
16	WP(C)/6170/2022	SMT. PRANATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA	SC, PWD
17	WP(C)/6174/2022	GALUMUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	H A AHMED MR. R ALI MR M Z SHAH MR A S SK	GA, ASSAM SC, REVENUE
18	WP(C)/6176/2022	BISWAJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MR S P DAS MR A ALAM	SC, HANDLOOM AND TEXTILE
19	WP(C)/6182/2022	PRANJAL TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE	SC, FOREST
20	WP(C)/6189/2022	ARUN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, REVENUE
21	WP(C)/6191/2022	KALA MIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, AG SC, PWD
22	WP(C)/6195/2022	LALIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, PWD SC, FINANCE
23	WP(C)/6200/2022	RINGCHAR DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
24	WP(C)/6203/2022	PRASANTA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS	GA, ASSAM
25	WP(C)/6204/2022	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
26	WP(C)/6210/2022	MD. IMRAN CHOUDHURY <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	ASSTT.S.G.I.
<b>ADMISSION</b>				
27	WP(C)/4775/2022 PART-HEARD	ABDUR ROUF AND 56 ORS <b>Versus</b> THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
28	WP(C)/6424/2014 B/O	TH. DIPEN KUMAR SINGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE

29	<b>WITH</b> WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
30	WP(C)/7099/2016	HIRAK JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. N S THAKURIA MS. M DEV S RABHA MS. N DEB	GA, ASSAM
31	WP(C)/101/2019 WP(C) 6115/18 WP(C) 7039/18(BOTH D/O), FIXED	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
32	<b>WITH</b> WP(C)/3023/2019	NRIPENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
33	WP(C)/812/2019	CHAMPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
34	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
35	WP(C)/5119/2019 B/O	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
36	WP(C)/3029/2020 FIXED	BHUBANESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR H SARMA, R-2,3 MR. R ALI MR. H A AHMED, R-4 MR. A PHUKAN, R-1 SC, GAD
37	WP(C)/3797/2020 B/O	DINESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
38	WP(C)/5173/2020 B/O	IRA DEVI SHAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, PWD ROAD GA, ASSAM
39	WP(C)/7261/2021	UDDIPTA KASHYAP <b>Versus</b> THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
40	WP(C)/420/2022 B/O	FARUK AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	GA, ASSAM SC, IRRIGATION SC, BTC
41	WP(C)/1378/2022	MRIDUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU.
42	WP(C)/2529/2022 B/O	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
43	WP(C)/3936/2022 B/O	MANJU BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M BORAH P. SWARGIARY	MR P BHARDWAJ SC, FOREST
44	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E

45	WP(C)/4074/2022 B/O	SATISH KUMAR MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	ASSTT.S.G.I.
46	WP(C)/4486/2022	RINTU KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ISLAM	GA, ASSAM
47	WP(C)/5129/2022 B/O	RAJIB SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
<b>ORDERS</b>				
48	Review.Pet./145/2022 WP(C) 5908/2021(D/O)	RAFIAL HOQUE @ ROFIUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M ISLAM	SC, ELEM. EDU
49	I.A.(Civil)/2502/2022 FIXED in WP(C)/2627/2019 <b>WITH</b> WP(C)/2627/2019	RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
50	I.A.(Civil)/2810/2022 WITH WP(C)/328/2022(D/O), in WP(C)/328/2022	RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. MONI KANTA SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. A BORA (SC, NHM) GA, ASSAM SC, SAD
51	WP(C)/5085/2022 FIXED	OM PRAKASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	SC, INDUSTRIES AND COMMERCE SC, AIDC

**HEARING**

52	WP(C)/7097/2013 B/O	RANJIT KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
53	WP(C)/5454/2021 FIXED	GITA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MR. S CHOWDHURY MR G K DEKA MS D DAS	GA, ASSAM MS. M D BORAH (R NO 1) SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2401/2022	SHAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN	PP, ASSAM
2	Bail Appln./2403/2022	MUSLIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR A RAHIM	PP, ASSAM
3	Bail Appln./2404/2022	ANANT LAL YADAV <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
4	Bail Appln./2412/2022	RAFIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
5	Bail Appln./2416/2022 B/O	BIJITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
6	Bail Appln./2417/2022	SULTAN ALI AHMED @ SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR J I MONDAL MR J ISLAM	PP, ASSAM
<b>MOTION</b>				
7	Crl.Pet./658/2022 WITH LCR 2 FILES, FIXED	ABHIJIT DOWERAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
8	Crl.Pet./868/2022 FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
9	Crl.Pet./883/2022 FIXED	DEEPIYOTI DAS @ DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
10	Crl.Pet./913/2022 FIXED.	JOYANTA BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM

11	Crl.Pet./929/2022 B/O	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
12	Crl.Pet./930/2022 B/O	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
13	Crl.Pet./931/2022 B/O	RAJU OJAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. M HUSSAIN MR B TALUKDAR	PP, ASSAM
14	AB/2730/2022 B/O	MANINDRA DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
15	AB/2757/2022	EKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
16	AB/2759/2022	TALIMA KHATUN @ TALEMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
17	AB/2760/2022	MD. SADIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
18	AB/2761/2022	ANOWAR ALI @ ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
19	AB/2767/2022	SAJID AHMED @ MONTU <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A. ALAM	PP, ASSAM
20	AB/2768/2022	MONIRUL ISLAM @ MONU SK <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
21	AB/2769/2022	SOFIQU L ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
22	AB/2771/2022	ARUN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
23	AB/2775/2022	MD MIZANUR @ MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
24	AB/2777/2022	ABDUL MANNAN @ RITU AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
25	AB/2781/2022	LALCHAN ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
26	AB/2784/2022	FAZLU KARIM @ FAZLU SK <b>Versus</b> THE STATE OF ASSAM	MR. A DAS	PP, ASSAM
27	AB/2785/2022	KOUSAL ALI AND PAINUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
<b>ADMISSION</b>				
28	Crl.Pet./109/2022 WITH LCR 1 FILE, FIXED	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
29	Bail Appln./2264/2022 FIXED	SAFIA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM

30	Bail Appln./2265/2022 FIXED	TAJIB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b>WITH</b>				
31	AB/2634/2022	RANU BIBI @ RANU BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
32	Bail Appln./2276/2022 FIXED	ABDUL KHALIQUE @ ABDUL KHALIQUE CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
33	Bail Appln./2285/2022 FIXED	RAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
34	Bail Appln./2295/2022 FIXED	MUSLEKH AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. C KASHYAP	PP, ASSAM
<b>BAIL HEARING</b>				
35	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
36	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
37	AB/1865/2022 FIXED	DR. BANIKANTA SARMA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
38	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
<b>WITH</b>				
39	AB/891/2022	JYOTIRMOY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
40	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
41	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
42	AB/2060/2022 FIXED	RAJU GHOSH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	MR A N AHMED PP, ASSAM
43	AB/2200/2022 FIXED	ANJUMAN KUMAR SHARMA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
44	AB/2264/2022 FIXED	PRANAB NANDI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
45	AB/2280/2022 FIXED	FARUK ABDULLA @ MD. FARUK ALI <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
46	AB/2336/2022 FIXED	ARIJIT SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P MAHANTA MS. P SAHARIA PP, ASSAM

47	AB/2431/2022 FIXED.	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
48	AB/2442/2022 FIXED.	SIBENDU TASA @ TUPUL TASA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
49	AB/2444/2022 FIXED.	BULLEN BONIA @ DABLU BANIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
50	AB/2469/2022 FIXED	MD AFAZ UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
51	AB/2476/2022 FIXED	WAHIDA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
52	AB/2510/2022 FIXED	AMTULLAH ALI @ AMATULLAH ALI @ MD. AMTULLAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
53	AB/2550/2022 FIXED	TARUNI SARMAH @ TARUNI DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
54	AB/2581/2022 FIXED	KSHEMANKAR CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B D DAS MR D KALITA MR. H R DAS	MR. M A CHOUDHURY PP, ASSAM
55	AB/2583/2022 FIXED	MUKTA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS M DAS MS. J GHOSH	PP, ASSAM
56	AB/2654/2022 FIXED	AKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<b>ORDERS</b>				
57	I.A.(CrI.)/503/2019 FIXED in CrI.A./248/2019 <b>WITH</b> CrI.A./248/2019	SRI HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR  HARI PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA  MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM  MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
58	W.P.(CrI.)/9/2022 FIXED	MANOJ SHRINATH MAURYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. D NATH MR. D BORA PP, ASSAM
59	CrI.A./158/2022 WITH LCR (FIVE FILES).  <b>WITH</b> I.A.(CrI.)/380/2022 in CrI.A./158/2022	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY  MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM  PP, ASSAM
60	I.A.(CrI.)/489/2022 WITH OFFICE NOTE, FIXED in CrI.A./211/2022 <b>WITH</b> CrI.A./211/2022	AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR  AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY  MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM  PP, ASSAM

61	I.A.(CrI.)/545/2022 in CrI.A./7441/2022	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DHAR MD F FARIDI	PP, ASSAM
	<b>WITH</b> CrI.A./7441/2022 (Filing Number)	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR. A DHAR	
	<b>WITH</b> I.A.(CrI.)/7442/2022 (Filing Number)	NURUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR. A DHAR	
62	I.A.(CrI.)/548/2022 AB 1443/2022(D/O), B/O in AB/1443/2022	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
63	CrI.Pet./807/2022 FIXED	BHASKAR DUTTA DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/526/2022	BUDHESWAR BARUAH AND 4 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
2	Cont.Cas(C)/528/2022	OMAR ALI AHMED AND 2 ORS. <b>Versus</b> SMT. SURANJANA SENAPATI	MD S HOQUE MS. A BORUAH MR. M DEKA	
3	Cont.Cas(C)/529/2022	ABDUR ROHIM <b>Versus</b> DR. BIJOYA CHOUDHURY ,ACS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
4	WP(C)/1440/2022 FIXED	MINA KUMARI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D DEKA MR. S HAZARIKA MR S SARMAH	SC, EDU
5	WP(C)/3431/2021	MRS MOUSUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/594/2022 <b>in</b> WP(C)/3431/2021	MRS MOUSUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	
6	WP(C)/1832/2022 FIXED	TRIPURESH TRIPATHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
7	WP(C)/4357/2022	SHYAMAL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4770/2022 FIXED	DAMAYANTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
9	WP(C)/5134/2022 B/O	MD. ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC

10	WP(C)/5151/2022 B/O	DHRUBAJEET BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
11	WP(C)/5695/2022 FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S K NARGIS MR. M DAS	SC, SEC. EDU. SC, BTC
12	WP(C)/5704/2022 FIXED	MANUJ KUMAR GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
13	WP(C)/5771/2022 FIXED	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. GA, ASSAM
14	WP(C)/6014/2022 FIXED	NIKHIL CHANDRA DEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.
15	WP(C)/6032/2022 B/O	DR. ANAMIKA CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SSA
16	WP(C)/6141/2022	JAMAL AKBAR PATUWARY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6142/2022	JAHIRUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6144/2022	ERSHAD ALI SK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6145/2022	DR AZAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B GOGOI MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU SC, G U
20	WP(C)/6146/2022	BISWAJIT DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6147/2022	JIBAN CH. BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC ASSTT.S.G.I. SC, SSA
22	WP(C)/6149/2022	RINA BARO AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
23	WP(C)/6152/2022	JYOTI PRASAD ROY AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/6153/2022	NIRALA ROY BISWAS AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
25	WP(C)/6155/2022	MEGHU SIKA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6156/2022	RUNUMANI DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
27	WP(C)/6168/2022	NIBEDITA GOGOI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	SC, ELEM. EDU GA, ASSAM
28	WP(C)/6181/2022 B/O	ALTAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE

29	WP(C)/6184/2022	SHAHJAHAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA MS A M DCOSTA	SC, ELEM. EDU GA, ASSAM
30	WP(C)/6194/2022	MD. ERSAD ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/6197/2022	ACHALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
32	WP(C)/6202/2022	MD HAZARAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
33	WP(C)/6211/2022	PAHAR SING RONGHANG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, ELEM. EDU SC, K A A C
<b>ADMISSION</b>				
34	WP(C)/2013/2018 FIXED	SANKAR PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	SC, HIGHER EDU MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM
35	WP(C)/2707/2020 FIXED	NAMAR ALI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/553/2021 FIXED	MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN	SC, ELEM. EDU SC, SCERT, ASSAM
	<b>WITH</b> I.A.(Civil)/480/2022 <b>in</b> WP(C)/553/2021	MRINMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR. R PHUKAN MR. R PHUKAN	SC, SCERT, ASSAM SC, EDU
37	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	<b>WITH</b> I.A.(Civil)/654/2021 <b>in</b> WP(C)/1039/2021	CHANDRABABU SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
38	WP(C)/3339/2021 FIXED	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR S A BARBHUYAN (R-8) SC, EDU
	<b>WITH</b> I.A.(Civil)/1077/2022 <b>in</b> WP(C)/3339/2021	MD. AZAHAR UDDIN ANSARY <b>Versus</b> ZAHANARA BEGUM @ JAHANARA BEGUM AND 7 ORS	MS B B AHMED (R-8)	SC, ELEM. EDU
39	WP(C)/3597/2021 FIXED	ALOKESH CHANDRA RAY AND 62 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
40	WP(C)/3811/2021 FIXED	ANUAR SADAT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
41	WP(C)/7264/2021 FIXED	MANIK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE



42	I.A.(Civil)/587/2022 FIXED in WP(C)/4283/2021 <b>WITH</b> WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
		BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
43	WP(C)/1580/2022 FIXED	DWIJENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
44	WP(C)/2558/2022 FIXED	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
45	WP(C)/4058/2022 FIXED	DR. MANJUSHA DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA SC, ASSAM UNIVERSITY SC, U G C SC, G U
46	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
47	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU
48	WP(C)/5524/2022 FIXED	ANAMIKA YADAV <b>Versus</b> THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
<b>ORDERS</b>				
49	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/5516/2021 FIXED  <b>WITH</b> I.A.(Civil)/1233/2022 in WP(C)/5516/2021	ANWARA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.  ZAKIR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR E AHMED MR. R A CHOUDHURY  MR F A LASKAR	SC, ELEM. EDU MR. A R BHUYAN (R-7) MR F A LASKAR (R-7)
51	WP(C)/7087/2021 FIXED	RATNAWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MRS. P GOSWAMI MS N SAIKIA MR. S M T CHISTIE SC, SECONDARY EDU. DEPT., R-1,2,4 SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022

8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./2400/2022	FOZIAL HAQUE @ SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
2 Bail Appln./2405/2022	BHARTI RAI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
3 Bail Appln./2406/2022	MD. ATIKUL ALI @ CHAINA <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
4 Bail Appln./2408/2022	MINTU DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
5 Bail Appln./2409/2022	JAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
6 Bail Appln./2414/2022	SHAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
7 Bail Appln./2418/2022	RANJIT KUMAR DUTTA @ RANJIT DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM
<b>MOTION</b>			
8 Crl.Pet./957/2022	INDRA BALLAV GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BHARALI MR. M DAS MR. N K NEOG	MR. A DAS PP, ASSAM
9 Crl.Pet./958/2022	YUBRAJ BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MR M DEY	PP, ASSAM
10 Crl.Pet./959/2022	AKHTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS. R TALUKDAR	PP, ASSAM

11	Crl.Pet./960/2022	KAMRUL HUSSAIN @ MD RAYEL AHMED @ MD ROYAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
12	Crl.Pet./961/2022	ANUP PODDAR @ ANUP KR PODDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N ALAM MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
13	AB/2701/2022	JAHIRUL ISLAM @ JOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
14	AB/2762/2022	ASADUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/2776/2022	HURMUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
16	AB/2778/2022	DIL NAHAR BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH	PP, ASSAM
17	AB/2779/2022	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	PP, ASSAM
<b>ADMISSION</b>				
18	Crl.Pet./1020/2018 PART-HEARD	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
<b>WITH</b>				
19	Crl.Pet./1231/2018	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
<b>WITH</b>				
20	Crl.Pet./1279/2018	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
<b>WITH</b>				
21	Crl.Pet./1281/2018	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
<b>WITH</b>				
22	Crl.Pet./1296/2018	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
<b>WITH</b>				
23	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
<b>WITH</b>				
24	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
<b>WITH</b>				
25	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN

26	<b>WITH</b> Crl.Pet./145/2019	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
27	<b>WITH</b> Crl.Pet./176/2019	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/904/2019 <b>in</b> Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
28	<b>WITH</b> Crl.Pet./180/2019	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
29	<b>WITH</b> Crl.Pet./334/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
30	<b>WITH</b> Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
31	<b>WITH</b> Crl.Pet./1020/2019	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
32	Crl.Pet./501/2021 WITH LCR 2 FILES, FIXED	PUJA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
33	<b>WITH</b> Crl.Pet./350/2020	BORNALI DUTTA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
34	Crl.Pet./369/2022 WITH LCR 1 FILE, FIXED	AKKEL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
35	Bail Appln./1058/2022 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
36	<b>WITH</b> Bail Appln./1580/2022	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
37	Bail Appln./1365/2022	RAJA BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

38	Bail Appln./1841/2022 WITH CASE RECORD AND CASE DIARY	GURDEV SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
39	Bail Appln./2073/2022 FIXED	ALAM MIA <b>Versus</b> THE STATE OF ASSAM	MR. D K BAGCHI MR. K P CHOUDHURY	PP, ASSAM
40	Bail Appln./2113/2022 FIXED	DEWAN HAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
41	Bail Appln./2165/2022 FIXED.	KABIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
42	Bail Appln./2267/2022 FIXED	JONY ALI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
43	Bail Appln./2270/2022 FIXED.	AZMAISH ALI <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
44	Bail Appln./2275/2022 FIXED	SALEHA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

**BAIL HEARING**

45	AB/1187/2022	SHAHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
46	AB/1928/2022 FIXED	MD. SHABIR KHAN <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
47	AB/2030/2022	MOZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
48	AB/2078/2022	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
49	AB/2103/2022 WITH CASE RECORD AND CASE DIARY	SULTAN ALI AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
50	AB/2129/2022	MIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
51	AB/2148/2022	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
52	AB/2226/2022	AKHTER ALI @ AKTHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
53	AB/2251/2022	AJOY SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
54	AB/2309/2022	DILIP CHOUHAN @ DILIP KUMAR CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
55	AB/2434/2022	SHEIKH ABDULLH WAHEDI @ SEIKH ABDULLA WAHIDI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
56	AB/2438/2022	NAZRUL HAQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM

57	AB/2447/2022	IMAN ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
58	AB/2461/2022	ASHRAFUL KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T SK MR R ISLAM MR J I MONDAL	PP, ASSAM
59	AB/2505/2022	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	
60	AB/2629/2022 FIXED	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM

**ORDERS**

61	I.A.(CrI.)/426/2021 IN AB/370/2020 (D/O). <b>in</b> AB/370/2020	ATOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR. Z RAHMAN	PP, ASSAM
62	CrI.L.P./56/2022 <b>in</b> CrI.A./7631/2022	PARTHA CHAKRABORTY <b>Versus</b> POLLY GURUNG	MS. T ROY MR . B MALAKAR MS M ROY	
	<b>WITH</b> CrI.A./7631/2022 (Filing Number)	PARTHA CHAKRABORTY <b>Versus</b> POLLY GURUNG A	MS. T ROY	
63	I.A.(CrI.)/514/2022 B/O <b>in</b> CrI.Pet./726/2021	ANTAR JYOTI WARY AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR A ISLAM	PP, ASSAM
	<b>WITH</b> CrI.Pet./726/2021	ANTAR JYOTI WARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
64	I.A.(CrI.)/557/2022 <b>in</b> CrI.A./7581/2022	MOJIBOR SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR D S DEKA	PP, ASSAM
	<b>WITH</b> CrI.A./7581/2022 (Filing Number)	MOJIBOR SHEIKH <b>Versus</b> THE STATE OF ASSAM A	MR D S DEKA	
	<b>WITH</b> I.A.(CrI.)/7584/2022 (Filing Number)	MOJIBOR SHEIKH <b>Versus</b> THE STATE OF ASSAM A	MR D S DEKA	
65	CrI.Pet./585/2022 FIXED	DR. GARGA CHATTERJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR A T M HUSSAIN MRS M ALOM MS N DEKARAJA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022

13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2298/2022 in WP(C)/5766/2020	AMANUR UDDIN AHMED <b>Versus</b> DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD AND 5 ORS	MD H R AHMED MR R ISLAM MR. G SANOWAR	GA, ASSAM MR R ISLAM SC, FISHERY
	<b>WITH</b> WP(C)/5766/2020	DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MD H R AHMED (r-6) MR R ISLAM (r-6)
<b>ADMISSION</b>				
2	WP(C)/2751/2016 FIXED	M/S. G.R. TRADERS and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, P H E SC, FINANCE
	<b>WITH</b> WP(C)/2756/2016	M/S S.B. ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, FINANCE SC, P H E
4	WP(C)/4255/2016	DR. JOYASHREE GOSWAMI MAHANTA <b>Versus</b> THE ELECTION COMMISSION OF INDIA and 4 ORS	MR.R BARUAH MR.N M DUTTA	C.G.C. MR.H GUPTA(R-1) SC, ELECTION COMMISSION. ASSTT.S.G.I.
5	WP(C)/3923/2017 FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
6	WP(C)/4604/2019	DILIP CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST

7	WP(C)/5087/2020	PRANAB BAISHYA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	MR. C K S BARUAH ASSTT.S.G.I. SC, I O C
8	WP(C)/1452/2021 FIXED	BABUL AHMED SODIOL AND 112 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
9	WP(C)/2354/2021 FIXED	SACHIN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. P J SAIKIA MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR. P BORDOLOI MR P K BORA (R-4,5,6)
10	WP(C)/2697/2021	JOI AAI PROGRESSIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
11	WP(C)/3308/2021	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN
12	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
13	WP(C)/5378/2021	ABUL MANJURUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR H BARUAH MR P P PHUKAN	MRS. R BORAH SC, NF RLY
14	WP(C)/6827/2021	NILIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. S ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
15	WP(C)/6864/2021 FIXED	FULCHAND HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
16	WP(C)/6871/2021	MOZAFFOR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7190/2021	TUTU DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI	SC, P AND R.D. GA, ASSAM
18	WP(C)/151/2022	RUPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	GA, ASSAM SC, GMC
19	WP(C)/1017/2022	ASHOK CHOUDHURY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. D P BORAH MR. A ROY	MR. B SHARMA SC, RAILWAY
20	WP(C)/1838/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
<b>WITH</b>				
21	WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE

22	WP(C)/1995/2022 FIXED	NURUN NEHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
23	WP(C)/2184/2022 CAVT. NO.02922/022,	NOOR NAHAR JIYA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	DR. B AHMED MR. T J MAHANTA MR. N HAQUE MR. A K AZAD MR. G HUSSAIN MR S A SIKDER	SC, P AND R.D. GA, ASSAM MR. M AHMED MR. M AHMED MR. G HUSSAIN FOR CAVEATOR
24	WP(C)/2669/2022 FIXED	THE SONAPUR TEA CO. PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
25	WP(C)/2860/2022 WITH LCR, FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
26	WP(C)/3129/2022 B/O	KRISHNA CHETRI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
27	WP(C)/3246/2022 FIXED	PARAG SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR K UDDIN MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
28	WP(C)/4016/2022	SYEDA NAFISA KAISAR <b>Versus</b> THE ASSAM BOARD OF WAQFS	MR H DAS MR S N NATH	MR. R BARUAH MR. A IKBAL MRS. M NATH
29	WP(C)/4067/2022	M/S S P ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA	GA, ASSAM SC, IRRIGATION
<b>ORDERS</b>				
30	Cont.Cas(C)/636/2015 FIXED	DIPAK MEDHI and ANR. <b>Versus</b> ANANTA KR. BARUAH and ORS.	MR.M DEKA MR.S HOQUE	MS. S CHUTIA MR. P KAKATI MS.C BAISHYA(R- 3&4)
31	Review.Pet./172/2018 WITH WP(C)/3518/2017(D/O)	SAMSUL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
32	Cont.Cas(C)/360/2018	SMTI. BIJUMONI BHUYAN <b>Versus</b> SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
33	Cont.Cas(C)/426/2019	AAP INDUSTRIES (PVT) LTD. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MS KEWI MR D KHAN	
<b>WITH</b>				
34	Cont.Cas(C)/516/2018	CHARU TECHNOLOGY (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4) MR. R R Gogoi (R1-R4)
<b>WITH</b>				
35	Cont.Cas(C)/519/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 5 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)

36	<b>WITH</b> Cont.Cas(C)/524/2018	CHARU TECHNOLOGY (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5) MR. R R Gogoi (R1-R4,R5)
37	<b>WITH</b> Cont.Cas(C)/526/2018	OM SREE PRODUCTS AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1, R3, R4, R5) MR. R R Gogoi (R1, R3, R4, R5)
38	Cont.Cas(C)/596/2019	NURUL HAQUE BARBHUIYA AND 16 ORS. <b>Versus</b> KEERTHI JALLI, I.A.S. AND ORS.	MR. A H M R CHOUDHURY MR. S ROY MR. M H LASKAR MR F ABDULLAH	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. B GOGOI MR. D NATH (r-6) MS. L DEVI MR P NAYAK MR P NAYAK
39	Cont.Cas(C)/674/2019	JITEN BONIK @ JITEN BANIK <b>Versus</b> RAJ CHAKRABORTY AND 3 ORS	MR. A GANGULY MR T CHHETRI	
40	Cont.Cas(C)/588/2020	MUSSTT ASHIA KHATUN AND ANR <b>Versus</b> RAJ BORUAH	MR. U DUTTA MR. D KALITA	MR. D NATH MR D KALITA
41	I.A.(Civil)/2037/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY <b>Versus</b> ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	MR T KALITA MR. B DEKA MR. A KAKATI
	<b>WITH</b> LA.App./1/2015	NORTH EAST FRONTIER RAILWAY <b>Versus</b> BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
	<b>WITH</b> I.A.(Civil)/2036/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY <b>Versus</b> ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/2038/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY <b>Versus</b> ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
42	<b>WITH</b> LA.App./19/2010 WITH LCR	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
43	<b>WITH</b> LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK
44	<b>WITH</b> LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH

	<b>WITH</b> MC/1186/2013 <b>in</b> LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> DHARMESWAR DAS	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	
45	<b>WITH</b> LA.App./56/2014	NORTH EAST FRONTIER RAILWAY <b>Versus</b> SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH GA, ASSAM
46	WP(C)/2263/2020 FIXED	SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM
47	WP(C)/4005/2020 FIXED	HAJI NUR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D P BORAH MR B PAUL	GA, ASSAM
48	Review.Pet./26/2021 WITH WP(C)/7570/2013 (D/O)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	
49	Cont.Cas(C)/364/2021	M/S KAKO TEA PVT LTD COMPANY <b>Versus</b> DR. K K DWIVEDI	MRS. P GOSWAMI MS N SAIKIA	MS. M D BORAH
50	WP(C)/469/2021 FIXED	SAFURUDDIN AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM MR. N ISLAM (R-10) MS TH A DEVI (R-10) MR. T N SRINIVASAN (R-10)
51	WP(C)/2099/2021 FIXED	NIRONJAN DAS AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A M S MAZUMDER	SC, PNRD GA, ASSAM MR. R D BHUYAN (R-12) MR. S DUTTA (R-12) MR J KALITA (R-12) MS E B GOGOI (R-12)
52	Review.Pet./150/2022 WP(C)/6399/2021 (D/O)	FIROJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM
53	Cont.Cas(C)/270/2022 B/O	NILAMBAR DAS <b>Versus</b> JAYANT NARLIKAR AND ANR.	MR. K R PATGIRI MRS. C DAS	
54	I.A.(Civil)/2262/2022 FIXED <b>in</b> WP(C)/2723/2022 <b>WITH</b> WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.  CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH  MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
55	<b>WITH</b> WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	<b>WITH</b> I.A.(Civil)/3021/2017 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH

	<b>WITH</b> I.A.(Civil)/3652/2019 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	<b>WITH</b> I.A.(Civil)/122/2021 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1398/2021 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	<b>WITH</b> I.A.(Civil)/2000/2021 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
56	I.A.(Civil)/2474/2022 FIXED <b>in</b> WP(C)/7633/2017 <b>WITH</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA	SC, REVENUE SC, BTC
	<b>WITH</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	<b>WITH</b> I.A.(Civil)/2253/2022 <b>in</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
57	I.A.(Civil)/2687/2022 <b>in</b> WP(C)/5681/2021 <b>WITH</b> WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS	SC, PWD
	<b>WITH</b> WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, PWD SC, FINANCE
58	I.A.(Civil)/2852/2022 <b>in</b> WP(C)/786/2015 <b>WITH</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. U B SARMA SC, REVENUE
	<b>WITH</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	GA, ASSAM(R1-3) MR.R SARMAR-4 MR.P P BARUAH(R-4) MR.U B SARMA(R-4) MS.J DEKA(R-4) MR.G MISHRA(R-4) ASSTT.S.G.I.(R-5)
59	WP(C)/4813/2022 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
60	WP(C)/4823/2022 FIXED	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
61	WP(C)/5265/2022 B/O	ASMA BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2834/2022 B/O, WITH WP(C)/1173/2014 (D/O) in WP(C)/3605/2015  <b>WITH</b> WP(C)/3605/2015  <b>WITH</b> I.A.(Civil)/2237/2019 in WP(C)/3605/2015  <b>WITH</b> I.A.(Civil)/2839/2022 in WP(C)/5207/2014  <b>WITH</b> I.A.(Civil)/2841/2022 in WP(C)/5207/2014	SMTI TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 6 ORS.  DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS  DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MR. J PATOWARY  MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR  MR. B D KONWAR SR. ADV. SC, OIL MRS J M KONWAR MR R KALITA MR. R SALOI	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA  MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) SC, OIL  MR. S N SARMA SENIOR ADV. SC, OIL  MR.S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA  MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
2	WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LTD and ORS.  TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA  MR. J PATOWARY	MR.S N SARMA SC, OIL  MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
3	WP(C)/5769/2016 B/O	APURBA KR. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MR.R M CHOUDHURY	GA, ASSAM
<b>ADMISSION</b>				



4	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	<b>WITH</b> I.A.(Civil)/769/2022 <b>in</b> WP(C)/1492/2018	MAINUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
5	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. <b>Versus</b> THE CENTRAL BANK OF INDIA AND 5 ORS.	MR N J DAS MR. D DEKA MR. N MAHAJAN	
6	WP(C)/7451/2018 FIXED	PARMESWAR RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM
7	WP(C)/7628/2018 FIXED	LONI BARUAH <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	MR. S BORTHAKUR (R-15, R16, R18-R24) GA, ASSAM MR J C BORAH (R-14) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
8	WP(C)/121/2019	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)
9	WP(C)/6010/2019 FIXED	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA	SC, PERSONNEL DEPT.
10	<b>WITH</b> WP(C)/6004/2019	ANIS RASUL MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
11	WP(C)/6877/2019 B/O	BABLI BOSE SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR MR. M SHARMA	GA, ASSAM
12	WP(C)/2697/2020 FIXED	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	MR. P N GOSWAMI SC, FOREST
13	WP(C)/3455/2020	PRAMILA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
14	WP(C)/3684/2021 FIXED	SANJOY KR BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, CO OP
15	WP(C)/4245/2021 FIXED	KARUNA CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
16	WP(C)/4497/2021 FIXED	NILUFER ALOM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
17	<b>WITH</b> WP(C)/4569/2021	PINUEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
18	WP(C)/5328/2021 FIXED	PROMOD CHANDRA KAKATI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD

19	WP(C)/6340/2021 FIXED	DEEP PEGU <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
20	WP(C)/714/2022 FIXED	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
21	WP(C)/729/2022 FIXED	BIMAL PAYENG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5)
22	WP(C)/962/2022 FIXED	MD. SOFIQUR RAHMAN @ SAFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR R LODH	SC, P AND R.D. GA, ASSAM
23	WP(C)/1021/2022 FIXED	JOYDEEP PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED MR D BORAH	MR SISHIR DUTTA (R2, R6, R7) MR. R SARMAH (R-3,4) MR H K NATH (R-3,4) MR J BORAH (R-3,4) MS M KAKOTY (R-3,4) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2, R6, R7) SC, HEALTH
24	WP(C)/1231/2022	BIJON HAPILA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE
25	WP(C)/2247/2022 FIXED	SMTI. SUMITRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D K NATH	GA, ASSAM MS. A DEVI (R-8,9) SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE SC, BTC
26	WP(C)/2559/2022	DR. DILIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
27	WP(C)/2690/2022 FIXED	GULJHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/3750/2022 FIXED	MD. JAFFER IMAM ANSARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	SC, IRRIGATION
29	WP(C)/3805/2022 FIXED	GAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
30	WP(C)/4031/2022 B/O	RUPANGSHU NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S NATH MR J DAS	ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
31	WP(C)/1316/2014	RASMAN ALI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMANY LTD. APDCL and 7 ORS.	MR. J H SAIKIA	SC, APDCL
32	WP(C)/1854/2014	LENIN MOCHAHARI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC

33	Cont.Cas(C)/546/2018 FIXED	BHABEN CHOUDHURY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA
34	Cont.Cas(C)/579/2018 FIXED	RIPUL BRAHMA <b>Versus</b> BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
35	Cont.Cas(C)/578/2019	SANJIBUL ISLAM <b>Versus</b> ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
36	Cont.Cas(C)/526/2020	BALI RAM SINGH AND 76 ORS <b>Versus</b> SUSHANT KUMAR MISHRA AND 3 ORS.	MR. U K NAIR MR. K GOGOI MR. A R TAHBILDAR MR. M P SARMA	MR A DASGUPTA MR. B K DAS MR. B K DAS MR. B DAS
37	Cont.Cas(C)/589/2020	ROHINI PHANGCHOPI AND 6 ORS. <b>Versus</b> SYEDAIN ABBASI AND 2 ORS.	MR N DUTTA MR. M K CHOUDHURY (P-6) MR T N SRINIVASAN (P-6) MR. N N B CHOUDHURY MR. A BARKATAKI (P-6) MR. N SARKAR MR P K BASU MR N M DEKA	MR. B GOSWAMI MR. R M DAS MS. S CHUTIA
38	Cont.Cas(C)/625/2020	DR. PRADEEP KUMAR GOGOI <b>Versus</b> S JAGANNATHAN, IAS, AND 4 ORS	MR. S B PRASAD	
39	Cont.Cas(C)/86/2021	SABITA DAS <b>Versus</b> SEEMA REKHA BHUYAN, IAS	MR I RAFIQUE MS. M MEDHI MS. M DEKA	MR. M BHAGABATI MS G BORA MS. B TALUKDAR
40	Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
41	Cont.Cas(C)/334/2021	DOLY BEGUM MAZUMDER <b>Versus</b> MRS. KEERTHI JALLI, IAS	MR. A M S MAZUMDER	MS. K PHUKAN SR GA,ASSAM
42	Cont.Cas(C)/453/2021	RAJIB KUMAR DAS <b>Versus</b> SUBHASH KUMAR KESHAV AND 2 ORS	MR. S K DAS MR D BARMAN	
43	Cont.Cas(C)/99/2022 B/O	TAZ UDDIN LASKAR <b>Versus</b> DR. J. B. EKKA AND 2 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
44	Review.Pet./148/2022 WP(C) 3291/2006(D/O)	INDRA BAHADUR PRADHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S K SARKAR MRS V L BHATTACHARJEE MR. P KOCH	GA, ASSAM
45	Cont.Cas(C)/238/2022	RAJESWAR SARMA AND 2 ORS. <b>Versus</b> MUKESH CHANDRA SAHU	MR. U K NAIR MR. M P SARMA MR. A BORO	
46	Cont.Cas(C)/305/2022 FIXED	NARAYAN CH DE <b>Versus</b> RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. D NATH MR P NAYAK
47	Cont.Cas(C)/416/2022	PANKAJ KUMAR BORAH <b>Versus</b> RAJ CHAKRABORTY AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR. D SAIKIA (r-2) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)

48	WP(C)/3536/2022 B/O	RITA CHHETRY <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
49	WP(C)/3620/2022	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS <b>HEARING</b>	MR. B K DAS MR. J ALI	GA, ASSAM
50	WP(C)/815/2014 FIXED	RAJIB LAHON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
51	WP(C)/4839/2018 WITH LCR, B/O	ASSAM RASTRABHASA PRASAR SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2- R4)
52	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
	<b>WITH</b>			
53	WP(C)/6397/2018	RUBAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY
	<b>WITH</b>			
54	WP(C)/6650/2018	MANIKA BURAGOHAİN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	I.A.(Civil)/1089/2019 in MACApp./12944/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD FIROJ ALI AND 2 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR
	<b>WITH</b> MACApp./12944/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD FIROJ ALI AND 2 ORS		
2	I.A.(Civil)/1579/2019 in MACApp./4791/2019	MRS. SANIARA BEGUM AND ANR <b>Versus</b> M/S. BHARTI AXA GENERAL INS. CO. LTD. AND 2 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. D GOSWAMI MR. S M BARUAH MD A RAHMAN
	<b>WITH</b> MACApp./4791/2019 (Filing Number)	MRS. SANIARA BEGUM AND ANR <b>Versus</b> M/S BHARTI AXA GENERAL INS. CO. LTD AND 2 ORS		
3	I.A.(Civil)/1821/2019 in MACApp./3729/2019	JAGADISH BRAHMA AND ANR <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD AND 4 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	
	<b>WITH</b> MACApp./3729/2019 (Filing Number)	JAGADISH BRAHMA AND ANR <b>Versus</b> THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD AND 4 ORS		
4	I.A.(Civil)/3194/2019 in MACApp./13163/2019	SRI TAMI TALOM <b>Versus</b> THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 8 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
	<b>WITH</b> MACApp./13163/2019 (Filing Number)	SRI TAMI TALOM <b>Versus</b> THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 8 ORS		
5	I.A.(Civil)/3239/2019 in MACApp./10144/2019	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI MAHENDRA RAY AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	<b>WITH</b> MACApp./10144/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED		
		<b>Versus</b> SRI MAHENDRA RAY AND 4 ORS		
6	I.A.(Civil)/3449/2019 <b>in</b> MACApp./10714/2019	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI HIREN DUTTA AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)
	<b>WITH</b> MACApp./10714/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI HIREN DUTTA AND 4 ORS		
7	I.A.(Civil)/3935/2019 <b>in</b> MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	<b>WITH</b> MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.		
8	I.A.(Civil)/961/2020 <b>in</b> MACApp./620/2020	RAYMATI BARMAN <b>Versus</b> UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS	MR. A R AGARWALA	
	<b>WITH</b> MACApp./620/2020 (Filing Number)	RAYMATI BARMAN <b>Versus</b> UNIVERSAL SAMPO GENERAL INS. CO. LTD. AND 2 ORS		
9	I.A.(Civil)/1432/2020 <b>in</b> MACApp./521/2020	SRI PRONAY DAS <b>Versus</b> SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	MS. M CHOUDHURY MS C BORAH
	<b>WITH</b> MACApp./521/2020 (Filing Number)	SRI PRONAY DAS <b>Versus</b> SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	
10	I.A.(Civil)/288/2022 FIXED <b>in</b> MACApp./12303/2021	DHANTI KURMI <b>Versus</b> BASIR AHMED AND 2 ORS.	A N HUSSAIN MS F BEGUM	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
	<b>WITH</b> MACApp./12303/2021 (Filing Number)	DHANTI KURMI <b>Versus</b> BASIR AHMED AND 2 ORS. A	A N HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.43-70) AND (CRL.PET. MATTERS, ITEM NOS. 31-60) ),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2402/2022	RUPESH KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU	PP, ASSAM
2	Bail Appln./2407/2022	HAZRAT ALI @ BAJUL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM
3	Bail Appln./2410/2022	SYED IKRAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
4	Bail Appln./2411/2022	KRISHNA PRASHAD UPADHAYA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
5	Bail Appln./2413/2022	AJOY SHARMA GHIMIRE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>MOTION</b>				
6	Crl.Rev.P./470/2022	ANAMIKA PEGU @ APALI PEGU AND ANR <b>Versus</b> SMTI. LOPUNG DOLEY	MR G PEGU MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
7	Crl.Rev.P./471/2022	HIRAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
8	Crl.Rev.P./473/2022	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
9	Crl.Rev.P./474/2022	MANTU BARO @ MANTU BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEKA	PP, ASSAM
10	AB/2712/2022 FIXED	MINHAJ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM

11	AB/2755/2022	SUBHAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
12	AB/2756/2022	SAFIKUR RAHMAN @ SAFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
13	AB/2763/2022	DILIP KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. D BORA	PP, ASSAM
14	AB/2765/2022 B/O	MATLEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM
15	AB/2766/2022	ASRAFUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	AB/2770/2022	NAMAL CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
17	AB/2772/2022	SITARAM PEGU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
18	AB/2774/2022	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
<b>ADMISSION</b>				
19	CrI.Rev.P./416/2019 WITH LCR 4 FILES, B/O	LOHIT RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UPADHAYAY MR. A B T HAQUE	MD A K AHMED (R-2) MS S BARUAH (R-2) PP, ASSAM
20	CRP/30/2022 CAVT. NO.00072/022,	SUSHANTA DAS AND 3 ORS <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
<b>WITH</b>				
21	CRP/28/2022  CAVT. NO. 00082/022,	RATAN CHANDRA MAZUMDAR <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
<b>WITH</b>				
22	CRP/29/2022  CAVT. NO. 00092/022,	SWAPAN DAS <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR



23	<b>WITH</b> CRP/31/2022  CAVT. NO. 00062/022,	TAPAN KUMAR DUTTA <b>Versus</b> ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
24	Crl.Rev.P./216/2022 B/O	DIJU BHARALI <b>Versus</b> JYOTIRUPA DAS	MR. D K BAGCHI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS
<b><u>BAIL HEARING (BA)</u></b>				
25	Bail Appln./2234/2022 FIXED	MD. AINUL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
26	Bail Appln./2294/2022 FIXED	HIMADRI SHEKHAR CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. T BARUAH MR. N J GOGOI MS A DAS MS. S. KAR	PP, ASSAM
27	Bail Appln./2305/2022 FIXED	ASHOK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
28	Bail Appln./2307/2022 FIXED	SHIBA KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	AB/4362/2021 FIXED	KRISHNA MAHATO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
30	AB/1697/2022	DIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
31	AB/1712/2022	PANKAJ BORO AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MS. J BORO MR J DAS MR. P M DEKA	PP, ASSAM
32	AB/1729/2022 FIXED	RIJUBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
33	AB/1960/2022 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
34	AB/2049/2022 FIXED	LOHIT BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
35	AB/2114/2022 FIXED	JAYANTA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
36	AB/2127/2022 FIXED	SHAHJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
37	AB/2307/2022 FIXED	AJJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
38	AB/2352/2022 FIXED	MD. FARUK UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM
39	AB/2628/2022 FIXED	RABBUL HUDA <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM

**ORDERS**

40	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
41	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS <b>Versus</b> ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MD S HOQUE MR S H SIKDAR MS. K JAIN S YESMIN	MR. D SHARMA MR. P GOSWAMI S BORA
	<b>WITH</b>			
42	CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. B D DEKA MR S H SIKDAR N CHAUDHURY S YESMIN MR A BHATRA
	<b>WITH</b>			
	I.A.(Civil)/1551/2021 in CRP/45/2021	M/S. J. A. BROTHERS <b>Versus</b> ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
43	I.A.(CrI.)/428/2021 AB 1666/2021(D/O)	FAKAR UDDIN <b>Versus</b> RAKIBUL ISLAM AND 2 ORS	MR. S C BISWAS	H A AHMED (r-1,2) PP, ASSAM
44	W.P.(CrI.)/1/2022 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	H A AHMED (r-8 to 15) GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) MR A S SK (r-8 to 15)
45	Review.Pet./84/2022 IN CRP 6/2019(D/O), B/O	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. <b>Versus</b> SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY
46	CrI.Rev.P./160/2022 B/O	HARBILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
47	I.A.(Civil)/2564/2022 IN MAC.APP. 111/2011(D/O), WITH LCR 2 FILES in Review.Pet./8521/2022 <b>WITH</b> Review.Pet./8521/2022 (Filing Number)	SAFATUN NESSA AND 7 ORS. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	
	<b>WITH</b>			
	Review.Pet./8521/2022 (Filing Number)	SAFATUN NESSA AND 7 ORS. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. B	MR SISHIR DUTTA	
48	I.A.(Civil)/2870/2022 in I.A.(Civil)/2561/2022 <b>WITH</b> I.A.(Civil)/2561/2022	AFROZA RAHMAN AND ANR <b>Versus</b> DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA	MR. S CHAMARIA
	<b>WITH</b>			
	I.A.(Civil)/2561/2022	DR. NILUFAR RAHMAN AND ANR <b>Versus</b> AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. A BARUAH MR. M ALI MR A N SARMAH	MR. A BARUAH MR. A BARUAH MR. J P MORE
	<b>WITH</b>			
49	CRP/96/2022	DR. NILUFAR RAHMAN AND ANR <b>Versus</b> AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
	<b>WITH</b>			
	CRP/96/2022	DR. NILUFAR RAHMAN AND ANR <b>Versus</b> AFROZA RAHMAN AND ANR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
		<b>STAY MATTERS</b>		
50	CrI.Rev.P./355/2014 WITH LCR 3 FILES	MD. AMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA	MR.K BARUAH MR.S SHAH PP, ASSAM

51	Crl.Rev.P./137/2017	BIREN HALOI <b>Versus</b> MAA KAMAKHYA ASSOCIATES and ANR.	MR.S SARMA MS.A CHETIA MR.H KALITA	MS.T ROY(R- 1&2) MS.M ROYR- 1and2
52	Crl.Rev.P./274/2022 WITH LCR 1 FILE, B/O	AMINUL HOQUE <b>Versus</b> SHORIFUL ISLAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. N UDDIN MR. M ISLAM
53	I.A.(Crl.)/457/2022 <b>in</b> Crl.Rev.P./317/2022	NIPUL OJAH <b>Versus</b> INUL OJAH	MR. S ALIM	R L CHUTIA
	<b>WITH</b> Crl.Rev.P./317/2022	INUL OJAH <b>Versus</b> NIPUL OJAH	MR. I CHOUDHURY R L CHUTIA	MR. S ALIM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 18**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1867/2021 in WP(C)/2993/2021	DIPANNITA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A M AHMED	SC, ELEM. EDU MR. D GOGOI
	<b>WITH</b> WP(C)/2993/2021	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM MR. D GOGOI MR K BHUYAN (R9) MR. H A AHMED (R9)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	I.A.(Civil)/2237/2022 in Cont.Cas(C)/509/2020	GANESH BURAGOHAIN <b>Versus</b> PREETAM SAIKIA, ACS AND 4 ORS.	MR H BEZBARUA	MR B KAUSHIK MS. P CHAKRABORTY
	<b>WITH</b> Cont.Cas(C)/509/2020	GANESH BURAGOHAIN <b>Versus</b> PREETAM SAIKIA, ACS AND 2 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR B KAUSHIK (R-1)
3	I.A.(Civil)/2287/2022 in Cont.Cas(C)/232/2021	NURJAHAN BEGUM LASKAR, <b>Versus</b> JAKIR HUSSAIN LASKAR AND 12 ORS.	MR. N HAQUE MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> Cont.Cas(C)/232/2021	NURUL ISLAM MAZUMDAR AND 12 ORS <b>Versus</b> DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. R MAZUMDAR MR. P K BORAH
4	I.A.(Civil)/2617/2022 in Cont.Cas(C)/499/2021	KALPANA DEVI <b>Versus</b> B KALYAN CHAKRAVARTHY AND ANR	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
	<b>WITH</b> Cont.Cas(C)/499/2021	KALPANA DEVI <b>Versus</b> B KALYAN CHAKRAVARTHY AND ANR	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
5	I.A.(Civil)/2679/2022 in Cont.Cas(C)/103/2021	ASHAD ALI SHEIKH <b>Versus</b> JISHNU BARUA, IAS AND 9 ORS	MR. M U MONDAL	

	<b>WITH</b> Cont.Cas(C)/103/2021	ASHAD ALI SHEIKH <b>Versus</b> JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1,2) MR. R MAZUMDAR (r-1,2) MR. K K DUTTA (r-1,)
6	I.A.(Civil)/2754/2022 <b>in</b> Cont.Cas(C)/55/2022	ABDUL KAIYUM LASKAR AND 2 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY AND ANR.	MR. J LASKAR	
	<b>WITH</b> Cont.Cas(C)/55/2022	ABDUL KAIYUM LASKAR AND 2 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY	MR. J LASKAR MR R DAS	
		<b>ADMISSION</b>		
7	WP(C)/1563/2015	GAUTAM KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM(R1-6) MR. J HANDIQUE, SC, REVENUE DEPARTMENT
8	WP(C)/6738/2017	JAGADISH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.P SARMA MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION
9	WP(C)/7058/2017	SAJIRA SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MS.I DEKA MR.R SARMA	SC, SECONDARY EDUCATION
10	WP(C)/7339/2017	DR. DINESH CH. SARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R PHUKAN MRS.K KATAKI	SC, AG MR. K GOGOI (SC, HIGHER EDUCATION) SC, EDUCATION
11	WP(C)/4734/2019	BHUPEN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. M K CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, EDU
12	WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU  GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> I.A.(Civil)/2939/2019 <b>in</b> WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
	<b>WITH</b>			
13	WP(C)/1228/2020	UTTAM KR. PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, HIGHER EDU SC, NCHAC
14	WP(C)/237/2020	SYED FIDDUSAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU SC, ELEM. EDU MR S R NAWAZ (R-11) MR J U AHMED (R-11) SC, BTC
15	WP(C)/2506/2021 B/O	BIDHAN CHANDRA SEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	SC, ELEM. EDU SC, BTC
16	WP(C)/2710/2021 FIXED	DR. PRANAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU MR B CHANDA (r-3,4)
17	WP(C)/4241/2021	MD. BADAR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)

18	WP(C)/6416/2021 B/O	BIJOY KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
19	WP(C)/7185/2021 B/O	NIVA DAS, AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, ELEM. EDU
20	WP(C)/319/2022	ABDUL HANIF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI	SC, SEC. EDU.
21	WP(C)/460/2022	CHANDAN MONI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
22	WP(C)/789/2022	SALEK AHMED AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
23	WP(C)/1045/2022 B/O	BIDYUT JYOTI BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, SEC. EDU. SC, FINANCE
24	WP(C)/1087/2022	DAYAL CH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GUPTA	SC, SEC. EDU. GA, ASSAM
25	WP(C)/1466/2022	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R-3,4,5) MR. A PHUKAN, SC, ELE. EDU. DEPTT.
	<b>WITH</b> I.A.(Civil)/1933/2022 <b>in</b> WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS <b>Versus</b> MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
26	WP(C)/1837/2022	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
27	WP(C)/1884/2022	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
28	WP(C)/2012/2022 FIXED	AJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
29	WP(C)/2303/2022 B/O	DIPTIMONI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/2768/2022 B/O	DR. RANJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
31	WP(C)/2809/2022 B/O	RAMESH CHANDRA KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)
32	WP(C)/2927/2022	INCHEBUING JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU SC, AG SC, NCHAC SC, FINANCE
33	WP(C)/5108/2022 B/O	SATYENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE

**ORDERS**

34	WP(C)/9393/2019	NIRADA DOLEY MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
	<b>WITH</b>			
35	Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)
36	WP(C)/2110/2020 B/O	IMDADUL HOQUE LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, HIGHER EDU SC, HIGHER EDU MR. S BORTHAKUR MR. D GOGOI
37	WP(C)/4898/2020	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5) MR. B. C. DAS (R8)
38	WP(C)/5426/2020	AKHERUL ISLAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
39	Cont.Cas(C)/116/2021	CHENARAM SAIKIA <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR
40	I.A.(Civil)/2107/2021 <b>in</b> WP(C)/5526/2021	USUF ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, EDU
41	WP(C)/5875/2021 B/O	GANESH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
42	Review.Pet./54/2022 WP(C) 5409/13(D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SMTI RITA DEB	MR B KAUSHIK	
43	Cont.Cas(C)/79/2022	BABUL CHANDRA MAZUMDAR <b>Versus</b> NIROLA PHANCHOPI,	MR. N K MURRY MS. O KITS	MR J CHUTIYA (r-1) MS. S KEMPRAI (r-1)
44	I.A.(Civil)/548/2022 <b>in</b> Cont.Cas(C)/29/2021	MAINUL HOQUE <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU
	<b>WITH</b>			
	Cont.Cas(C)/29/2021	MAINUL HOQUE <b>Versus</b> PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR S BHUYAN MR. K GOGOI (R-1) MR. A R TAHBILDAR
45	I.A.(Civil)/1467/2022 <b>in</b> Cont.Cas(C)/631/2019	DILIP KUMAR DAS <b>Versus</b> PRITAM SAIKIA AND 7 ORS.	MR. I ALAM MR. T SK	MR. S P BHATTACHARJEE
	<b>WITH</b>			
	Cont.Cas(C)/631/2019	DILIP KUMAR DAS <b>Versus</b> PRITAM SAIKIA AND 3 ORS.	MR. D SAIKIA MR. I ALAM MR. T SK	MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S P BHATTACHARJEE (R2) MR. S BISWAS MS. N M SARMA

46	I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	SC, IITG
	<b>WITH</b> WP(C)/3485/2021	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
47	I.A.(Civil)/1783/2022 in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY	MR. B GOGOI
	<b>WITH</b> Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MR. B GOGOI MS. N PHUKAN MR P NAYAK MR. S BISWAS MR A CHALIHA
	<b>WITH</b> I.A.(Civil)/717/2022 in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY	
48	I.A.(Civil)/1866/2022 in Cont.Cas(C)/169/2022	TAJ UDDIN LASKAR AND 8 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR.	MR. J LASKAR	
	<b>WITH</b> Cont.Cas(C)/169/2022	TAJ UDDIN LASKAR AND 8 ORS <b>Versus</b> DR BIJOYA CHOUDHURY	MR. J LASKAR MR R DAS	
49	I.A.(Civil)/2137/2022 in WP(C)/5474/2017	BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAMCHIARY T RAMCHIARY	SC, EDU SC, FINANCE SC, HIGHER EDUCATION
	<b>WITH</b> WP(C)/5474/2017	BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, FINANCE SC, HIGHER EDUCATION
50	I.A.(Civil)/2432/2022 in WP(C)/4624/2021	ATUL CH. ROY <b>Versus</b> SAHIDUR RAHMAN SK AND 6 ORS.	MR A ALI MD Y ALI	MR. M R KHANDAKAR
	<b>WITH</b> WP(C)/4624/2021	FAYZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR A ALI (r-7) MR. S ISLAM (r-7)
51	I.A.(Civil)/2533/2022 in Cont.Cas(C)/359/2021	DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MRS. K DEVI	
	<b>WITH</b> Cont.Cas(C)/359/2021	DIMBESWAR BAISHYA <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
52	I.A.(Civil)/2667/2022 in Cont.Cas(C)/97/2022	LAKHESWAR DEURY <b>Versus</b> B. KALYAN CHAKRABORTY, IAS AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	
	<b>WITH</b> Cont.Cas(C)/97/2022	LAKHESWAR DEURY <b>Versus</b> SRI B. KALYAN CHAKRABORTY AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2)
53	WP(C)/3484/2022	MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	SC, SEC. EDU. SC, FINANCE



**STAY MATTERS**

54 WP(C)/4217/2022  
B/O

RAHUL NATH AND 26 ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. K N CHOUDHURY  
MR. S HAZARIKA  
MR S SARMAH

SC, HIGHER EDU  
SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Wednesday,21st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 19

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Tr.P.(C)/98/2022	MITALIMA BARUAH <b>Versus</b> PRASANNA JIT RABHA	MR. R A CHOUDHURY MR. R A MAZUMDER	
2	CRP(IO)/220/2022	MRIDUL HAZARIKA <b>Versus</b> MD. SARULLA KHAN	MR. S SAHU	
<b>ADMISSION</b>				
3	CRP/102/2018 WITH LCR	M/S AJMERA INDUSTRIAL SERVICES AND ANR. <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION	MR. R J BORDOLOI MR. R ALI MR. P SARMA	MR. L SHARMA MR. R THAKURIA
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
4	RSA/127/2022	SRI ANUP BASUMATARY AND 4 ORS, <b>Versus</b> SRI RUKMA BURAGOHAIN AND ANR	MR. B PATHAK MS. J PHUKAN MR. M SINGHA	
5	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA <b>Versus</b> SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS. R R BORAH	
6	RSA/140/2022	PARESH CH. DAS <b>Versus</b> TARUN DAS AND 6 ORS	MR. R K BHUYAN MR. M KASHYAP	
	<b>WITH</b> I.A.(Civil)/2685/2022 <b>in</b> RSA/140/2022	PARESH CH. DAS <b>Versus</b> TARUN DAS AND 6 ORS	MR. R K BHUYAN MR. M KASHYAP	
7	RSA/144/2022	BHABENDRA NATH SARMA <b>Versus</b> RATUL KALITA	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
	<b>WITH</b> I.A.(Civil)/2896/2022 <b>in</b> RSA/144/2022	BHABENDRA NATH SARMA <b>Versus</b> RATUL KALITA	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY	

**ORDERS**

8	FAO/29/2015 WITH LCR  <b>WITH</b> I.A./2871/2015 <b>in</b> FAO/29/2015	SHRI RAJU SAHU <b>Versus</b> M/S R.B. BROTHERS PLANTATION PVT LTD and ANR	MR.R SARMA MR. D MAZUMDAR MS.J KAKOTI	MR.K R SURANA MR.A CHOUDHURY
9	Arb.A./3/2016 WITH LCR	SHRI RAJU SAHU <b>Versus</b> M/S R.B. BROTHERS PLANTATION PVT LTD and ANR	MR.R SARMA MR. D MAZUMDAR MS.J KAKOTI	MR.K R SURANA MS.A CHOUDHURY
10	CRP/487/2016	UNION OF INDIA and 2 ORS <b>Versus</b> M/S BHAMRAH BROTHERS	MR.S C KEYAL MS. M BHATTACHARJEE MR.S P CHOUDHURY MS. P BASFORE MS P BORUAH	
11	MACApp./47/2018  <b>WITH</b> I.A.(Civil)/231/2018 <b>in</b> MACApp./47/2018	SUSHIL KUMAR AGARWAL and 2 ORS. <b>Versus</b> ANIL KUMAR AGARWAL	MS. K MALAKAR MR.Y S MANNAN MR. A BHATTACHARYA MS.P HUJURI MR A SAIKIA MS.S GOHAIN MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A R AGARWALA (R-1 & 2) ) MR. P MAHANTA MR. C M MAHANTA
12	MACApp./210/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> MRS. JAYMOTI SAHANI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (R-1 & R-2) MR. P MAHANTA MR. C M MAHANTA
13	MACApp./210/2018 WITH LCR	SRI DUL SAIKIA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. R K TALUKDAR MR H J TAMULI	MR. R S MISHRA (R3) MR. D KALITA (R3)
14	RSA/213/2018  <b>WITH</b> I.A.(Civil)/2715/2018 <b>in</b> RSA/213/2018	MOHAN SAIKIA AND 2 ORS <b>Versus</b> SMTI DHANADA SAIKIA AND 7 ORS	MR. A SATTAR MR H K BARUAH	MR N N UPADHYAYA MR S SHARMA FOR CAVEATOR
15	I.A.(Civil)/3201/2018 <b>in</b> MACApp./797/2018  <b>WITH</b> MACApp./797/2018	MOHAN SAIKIA AND 2 ORS <b>Versus</b> SMTI DHANADA SAIKIA AND 7 ORS	MR. A SATTAR	MR N N UPADHYAYA MR S SHARMA FOR CAVEATOR
16	I.A.(Civil)/792/2019 <b>in</b> FAO/7/2019	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR A N DAS
17	FAO/7/2019  <b>WITH</b> I.A.(Civil)/792/2019 <b>in</b> FAO/7/2019	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR R CHAKRAVORTY (R3,R4) MR. S CHAMARIA MR D DAS (R3,R4) MR. M PHUKAN MR. M CHALIHA (R3,R4) MR R SHARMA (R3,R4) MR. M ALI MR A N SARMAH
18	FAO/68/2019	SRI SOMBOW NATH GOGOI <b>Versus</b> SAFIQUE SAIKIA AND 4 ORS	MR. A K SHARMA	
19	FAO/68/2019	SHRI PRAKASH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. S ROY	SC, PWD

17	RSA/147/2019	SRI BIREN CH. NATH AND ANR <b>Versus</b> SMTI. NILIMA GOSWAMI AND 2 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	
18	RSA/176/2019	SRI SUBRATO DAS AND ANR <b>Versus</b> SMTI. PRANATI CHOUDHURY AND 6 ORS	MR. S R BHATTACHARJEE MR. D MOZUMDER (SR.ADV) MR. S BHATTACHARJEE MR. A R SHOME MR. P BORAH MR. S CHAUHAN MS. J KAKOTI MR. H A SARKAR	MS. M DUTTA (R- 2 TO 7)
	<b>WITH</b> I.A.(Civil)/2785/2019 <b>in</b> RSA/176/2019	SRI SUBRATO DAS AND ANR <b>Versus</b> SMTI. PRANATI CHOUDHURY AND 6 ORS	MR. S R BHATTACHARJEE MR. D MOZUMDER (SR.ADV) MR. S BHATTACHARJEE MR. A R SHOME MR. P BORAH MR. S CHAUHAN MS. J KAKOTI MR. H A SARKAR	MS. M DUTTA (R- 2 TO 7)
19	I.A.(Civil)/2531/2019 <b>in</b> MFA/6286/2019	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	<b>WITH</b> MFA/6286/2019 (Filing Number)	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD		
20	I.A.(Civil)/2804/2019 WITH LCR <b>in</b> RSA/11/2019	M/S PROMOTER BUSI GUILD PVT. LTD <b>Versus</b> ON THE DEATH OF SATYAJIT KUMAR BARUAH SMTI GEETANJITA BARUAH and 3 ORS	MR. R K BHUYAN MR A ZAMAN MR. H KASHYAP	MR. R C SANCHATI
	<b>WITH</b> RSA/11/2019	ON THE DEATH OF SATYAJIT KUMAR BARUA SMTI GEETANJITA BARUAH and 3 ORS <b>Versus</b> ON THE DEATH OF PRABIN BANGJANG HIS LEGAL HEIRS PRIYA BALA BANGJANG and 6 ORS	MRS SANCHETI	MR H DEKA MR D HAZARIKA MR A HUSSAIN
21	Arb.A./4/2020	HDFC BANK LIMITED <b>Versus</b> TAPAN KALITA AND ANR	Mukesh Sharma	MR. N N JHA (R-1) MR. M UDDIN (R-1) MS M SAHOO (R-1) MS P DAS (R-1)
22	MFA/20/2020	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MADHAB DAS AND ANR.	MR. A J SAIKIA MR. B KAKATI	MR B P BORAH (RES. 1) J DASGUPTA (RES. 1) MR P J DUTTA (RES. 1) MR R S RONGHANG (RES. 1)
23	RSA/40/2020	SRI DIBAKAR BARMAN <b>Versus</b> SRI RAJANI BARMAN AND 48 ORS.	MR. P S DEKA MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR H DAS	MR. A C SARMA (R1) MR. B K BHAGAWATI MR G BHARADWAJ (R1) MR B DEORI (R1) MR B S DEKA
24	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS <b>Versus</b> SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
25	MACApp./233/2020 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR. K K DUTTA

	<b>WITH</b> I.A.(Civil)/1660/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/1661/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
26	<b>WITH</b> MACApp./45/2021	SARWAR KHAN @ ABDUL SARWAR KHAN <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	
27	I.A.(Civil)/762/2020 in RSA/155/2018	M/S GREEN VALLEY INDUSTRY <b>Versus</b> THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY	MR M R ADHIKARI
	<b>WITH</b> RSA/155/2018 WITH LCR	M/S GREEN VALLEY INDUSTRY <b>Versus</b> THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. B CHAKRAVARTY (R1, R2) MR M R ADHIKARI (R1, R2)
28	I.A.(Civil)/1123/2020 WITH LCR in MACApp./643/2019	GITA BALA BARMAN AND 5 ORS. <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (F)	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	
	<b>WITH</b> MACApp./643/2019	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. GITA BALA BARMAN AND 7 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM
29	I.A.(Civil)/2040/2020 in RSA/93/2018	DEEPA SARMA <b>Versus</b> SACHIN CHANDRA KAKATI AND 3 ORS.	MR. R ALI MS. G P SHAHI	MR. B D DEKA
	<b>WITH</b> RSA/93/2018	SMTI DEEPA SARMA <b>Versus</b> SRI SACHIN CHANDRA KAKATI and 3 ORS	MR. R J BORDOLOI MR.S SARMA MRS. M SARMA MR.R HAZARIKA MR. R ALI MS. G P SHAHI	MR H NATH MR. B D DEKA MR. M DAS
30	SAO/2/2022	ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK	MR M H AHMED MS N SULTANA	
	<b>WITH</b> I.A.(Civil)/2145/2022 in SAO/2/2022	ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK	MR M H AHMED MS N SULTANA	
31	Arb.A./5/2022	NAFIZ AHMED BARLASKAR AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K N CHOUDHURY MR. I ALAM MR. T SK MS. R R BORAH	MR. K GOGOI ASSTT.S.G.I.
32	MFA/18/2022	UNION OF INDIA <b>Versus</b> GAURI DEY AND 2 ORS.	MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MS. SUDAKSHINA K. (R1 TO R3) MS. P BARUAH (R1 TO R3) MS T WAPANGLA

	<b>WITH</b> I.A.(Civil)/257/2022 <b>in</b> MFA/18/2022	UNION OF INDIA <b>Versus</b> GAURI DEY AND 2 ORS.	MR.S S SHARMA MRS. UMA CHAKRABORTY MS.L SHARMA MR.B J MUKHERJEE MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MS. A GUPTA MR. A K PURKAYASTHA MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR. S SHARMA MR.N I CHOWDHURY(R-1) MR.J RABHA(R-3)
33	Review.Pet./19/2022 CRP(I/O) 231/2019(D/O)	SHANKAR BANIK AND 3 ORS. <b>Versus</b> VIJOY CHAND GOLACHA AND 2 ORS.	MR. N DHAR MR. N DHAR MR. B K SEN MR . B MALAKAR MS. S DASGUPTA MR A HUSSAIN	
34	FAO/41/2022	LALMIYA HOQUE <b>Versus</b> M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN
	<b>WITH</b> I.A.(Civil)/2192/2022 <b>in</b> FAO/41/2022	LALMIYA HOQUE <b>Versus</b> M/S REJIBUL HOQUE AND ANR.	MR M AHMED MR A. ALI N. CHOUDHURY	
35	RSA/45/2022	AMZAD ALI PRODHANI AND 2 ORS. <b>Versus</b> NO. 365 SARKARPARA PASCHIM L.P. SCHOOL AND 14 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. SURAJIT DAS (R-1,2,6 TO 12) MR. P P DAS (R-1,2,6 TO 12)
36	CRP/73/2022	RANJIT PANDIT <b>Versus</b> NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	MR. A A R KARIM (r-1 to 4) MR. A DEB (r-1 to 4)
37	RSA/81/2022	SRI PRATAP BORA AND 2 ORS <b>Versus</b> SMTI NIRMALI BORA AND ANR	MR. A K GUPTA MR. R S MISHRA	MS S DAS
38	I.A.(Civil)/661/2022 FIXED <b>in</b> FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	<b>WITH</b> FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	<b>WITH</b> I.A.(Civil)/488/2022 <b>in</b> FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	<b>WITH</b> I.A.(Civil)/1149/2022 <b>in</b> FAO/7/2022	DR. PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN	
39	I.A.(Civil)/2400/2022 <b>in</b> CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	<b>WITH</b> CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. <b>Versus</b> DHARMESWAR SARMA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MS.R DEKA(R- 2(b),2(c),2(d), 3 & 4) MS.S DASGUPTA MR.P K DEBROY(R-1)
	<b>WITH</b> I.A.(Civil)/2401/2022 <b>in</b> CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA

**WITH**  
I.A.(Civil)/2402/2022  
in CRP(IO)/111/2015

SAILESWAR SARMA and 6 ORS.  
**Versus**  
SMTI. BHARATI SARMA (WIFE)

MR. S P ROY  
MD. S ALOM

MR. S DASGUPTA

**WITH**  
I.A.(Civil)/2403/2022  
in CRP(IO)/111/2015

SAILESWAR SARMA and 6 ORS.  
**Versus**  
SMTI. BHARATI SARMA (WIFE) AND ORS  
UNION OF INDIA AND 2 ORS.  
**Versus**  
M/S S. ROY AND COMPANY

MR. S P ROY

MR H GUPTA

MR. R HUSSAIN

40 I.A.(Civil)/2706/2022  
WITH CRP(IO)/112/2022(D/O)  
in CRP(IO)/112/2022

**STAY MATTERS**

41 CRP/19/2020  
WITH LCR

MRIDUL MAZUMDAR AND ANR.  
**Versus**  
AJAY KUMAR GUPTA

MR G N SAHEWALLA  
MD ASLAM  
MS. S KATAKEY  
MR H K SARMA  
MR. M SAHEWALLA

MR F U BARBHUIYA  
MR. A ALAM  
MR. S H ZAMAN  
MS S DAS

42 Tr.P.(C)./35/2021

MUNMI GOSWAMI  
**Versus**  
SUBHRAJYOTI SARMA

S R A NASER  
MS. P PHUKAN  
MR G GOGOI

43 CRP(IO)/97/2021  
FIXED

SANTOSH RANJAN SAHA  
**Versus**  
KAUSHIK DEY

MR. M K SHARMA

MR. D M NATH

44 Tr.P.(C)./28/2022

SMTI. PRIYANKA DEB  
**Versus**  
RAHUL ROY

MR B ACHARYYA  
MS. M ACHARYYA  
MR A DAS

45 Tr.P.(C)./53/2022

SURINDER KOUR  
**Versus**  
AMARDEEP SINGH

MR. K K DEY  
MR V K BAROOAH

MR. A CHAMUAH  
MR. A BHATTACHARYYA

46 CRP(IO)/190/2022

RAMA MUKHERJEE (BHOWMIK)  
**Versus**  
MITRA MUKHERJEE @ RATNA  
CHOU DHURY

MR. D DAS SR. ADV  
MR G GOSWAMI  
MS S SHARMA  
MR. S BHOWMIK

MR. S K SINGH  
MR. S K SINGH  
MR B PUSHILAL

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Wednesday,21st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
LIST DATED 12-09-2022 TO 23-09-2022  
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/191/2017 WITH LCR	"ADHAN MIA WAKF ESTATE" <b>Versus</b> JALAL UDDIN BARBHUIYA and 6 ORS.	MR A R BHUYAN MR.S D PURAKAYATHA MR. S K GHOSH MR.U CHOUDHURY MS LR KHANAM	MR.J H LASKAR(R- 1-7) MR.I H LASKAR(R- 1-7) MR.P K DEKAR- 1-7 MR. S ALAM(R- 1-7)
2	Crl.Pet./1345/2019 B/O	PIUSH AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR P SHARMAH (R2) MR P SONOWAL (R2) PP, ASSAM
3	<b>WITH</b> Crl.Pet./106/2020	PIUSH AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR P SHARMAH MR P SONOWAL PP, ASSAM
4	Crl.Pet./393/2022 WITH LCR 2 FILES, B/O	ABUL KALAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN MS. P ADHIKARI MR A K AZAD	P SHARMA (R-2) PP, ASSAM
5	Crl.Pet./467/2022	JERINA BEGUM <b>Versus</b> MD MINAS ALI AND ANR	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
6	MACApp./620/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS
	<b>WITH</b> MC/2/2022 <b>in</b> MACApp./620/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS

**ORDERS**



7	CRP(IO)/318/2017  <b>WITH</b> I.A.(Civil)/1613/2020 <b>in</b> CRP(IO)/318/2017  <b>WITH</b> I.A.(Civil)/1614/2020 <b>in</b> CRP(IO)/318/2017  <b>WITH</b> I.A.(Civil)/1615/2020 <b>in</b> CRP(IO)/318/2017	ABED ALI and 3 ORS. <b>Versus</b> MOHAMMAD ALI and 3 ORS.  SAHERA KHATUN AND 8 ORS. <b>Versus</b> MOHAMMAD ALI AND 3 ORS.  SAHERA KHATUN AND 8 ORS. <b>Versus</b> MOHAMMAD ALI AND 3 ORS.  SAHERA KHATUN AND 8 ORS. <b>Versus</b> MOHAMMAD ALI AND 3 ORS.	MR. R J BORDOLOI MS.D SONOWAL MR.R ALI MS.A SAIKIA  MR. R J BORDOLOI MR. R ALI  MR. R J BORDOLOI MR. R ALI  MR. R J BORDOLOI MR. R ALI	MR DEBA KUMAR DAS (R1 TO R4) MS. P BHUYAN (R1 TO R4)  MR. D K DAS MS. P BHUYAN  MR. D K DAS MS. P BHUYAN  MS. P BHUYAN
8	I.A.(CrI.)/58/2020 B/O <b>in</b> CrI.Rev.P./764/2020 <b>WITH</b> CrI.Rev.P./764/2020 (Filing Number)	PRASHANJIT GHOSH <b>Versus</b> DIPANJALI NAHA GHOSH  PRASHANJIT GHOSH <b>Versus</b> DIPANJALI NAHA GHOSH (A)	MR. M U MAHMUD MS F N ZAMAN	MR. M K BORO
9	CrI.L.P./19/2021 <b>in</b> CrI.A./8193/2021  <b>WITH</b> CrI.A./8193/2021 (Filing Number)	JUNU SONOWAL <b>Versus</b> PRATUL SARMA  JUNU SONOWAL <b>Versus</b> PRATUL SARMA A	DR. R SARMAH MS. M PAUL  DR. R SARMAH	
10	CrI.L.P./21/2021 <b>in</b> CrI.A./8958/2021  <b>WITH</b> CrI.A./8958/2021 (Filing Number)	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.  BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM E	MR. A Y CHOUDHURY MR. T A CHOUDHURY  MR. A Y CHOUDHURY	MR. B DEKA (R-2) MR P DAS (R-2) MR P PRAWAR (R-2) PP, ASSAM
11	MACApp./22/2021 WITH LCR 4 FILES	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> HAIDAR ALI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR S C PANDIT
12	I.A.(CrI.)/90/2021 <b>in</b> CrI.A./12857/2019  <b>WITH</b> CrI.A./12857/2019 (Filing Number)  <b>WITH</b> CrI.L.P./4/2021	SMTI. CHANDRA PRABHA RAJBONSHI <b>Versus</b> MD. MUSADDAR LASKAR  SMTI. CHANDRA PRABHA RAJBONSHI <b>Versus</b> MD. MUSADDAR LASKAR  SMTI. CHANDRA PRABHA RAJBONSHI <b>Versus</b> MD. MUSADDAR LASKAR	MR. M K SHARMA MS. S S SAIKIA MR G DAS  MR. M K SHARMA MS. S S SAIKIA MR G DAS	
13	MACApp./146/2021 WITH LCR(PHOTOCOPY)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> JAYNAB NESSA AND 8 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S AHMED MD Y ALI MR. F R CHOUDHURY FOR CAVEATOR
14	MACApp./154/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BISWAJIT CHANDA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R-1) MR. D HUSSAIN (r-2) MD E AHMED (r-2) MR. R A CHOUDHURY (r-2) MS S DAS (r-2) MS. R DAS (R-1)
15	CrI.A./171/2021 WITH LCR 5 FILES	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/443/2021 <b>in</b> CrI.A./171/2021	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
16	MFA/182/2021 FIXED	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR S HUSSAIN MR P SHAKWA
17	CrI.Pet./424/2021 WITH LCR 1 FILE, B/O	ROFIKUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. N I KHAN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
18	CrI.A./21/2022 WITH LCR 4 FILES	SOFA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/48/2022 <b>in</b> CrI.A./21/2022	SOFA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	CrI.A./23/2022 WITH LCR 4 FILES	TAMSER ALI AHMED @ TOMSER ALI AHMED @ TOMSER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J HUSSAIN MR. A AHMED MR. L HUSSAIN	PP, ASSAM
20	CrI.L.P./27/2022 <b>in</b> CrI.A./3190/2022	OM PRAKASH YADAV <b>Versus</b> SAHADAT KHAN	MR. D SARAF MR. S S GUPTA MS M SHARMA MR P AGARWAL	MS. T ROY MS M ROY
	<b>WITH</b> CrI.A./3190/2022 (Filing Number)	OM PRAKASH YADAV <b>Versus</b> SAHADAT KHAN E	MR. D SARAF	
21	MFA/32/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIDHAN BASUMATARY and ANR	MRS. P M DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
22	CrI.L.P./41/2022 WITH OFFICE NOTE <b>in</b> CrI.A./4603/2022	DITHAKANANDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	PP, ASSAM
	<b>WITH</b> CrI.A./4603/2022 (Filing Number)	DITHAKANANDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. A GANGULY	
23	CO/45/2022 <b>in</b> MACApp./681/2019	SMTI MINATI DEVI AND ANR. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
	<b>WITH</b> MACApp./681/2019	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI. MINATI DEVI AND 3 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	MR. Z IQBAL (R1,R2) MR D MONDAL (R1,R2)
24	CRP/51/2022	BHABESH CHANDRA BHARALI <b>Versus</b> SARAT CHANDRA BHARALI		MR. G C BORAH
25	CrI.A./56/2022 WITH LCR 5 FILES	DIPJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	CRP/66/2022	MD. ATOWAR RAHMAN AND ANR <b>Versus</b> BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
27	MFA/73/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RINKU DAS AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
28	Review.Pet./128/2022 CRP 55/2021(D/O)	REETA DAS AND 2 ORS. <b>Versus</b> ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA

29	Crl.Pet./159/2022 WITH LCR 1 FILE, B/O	JATIN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	PP, ASSAM
30	I.A.(Crl.)/533/2022 <b>in</b> Crl.A./7264/2022	KALPANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	<b>WITH</b> Crl.A./7264/2022 (Filing Number)	KALPANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA	PP, ASSAM
<b>HEARING</b>				
31	Crl.A./236/2017 WITH LCR 3 FILES	RAM NARAYAN SAH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
32	Crl.A./379/2017	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and ANR	MR. M KHAN MS.K DEVI MRJ RAHMAN	PP, ASSAM
33	I.A.(Crl.)/477/2017 WITH LCR 5 FILES <b>in</b> Crl.A./253/2017	MD NUR MAHAMMAD <b>Versus</b> THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./253/2017	MD NUR MAHAMMAD <b>Versus</b> THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY	PP, ASSAM
34	Crl.Pet./565/2018 WITH LCR 1 FILE, FIXED	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
	<b>WITH</b>			
35	Crl.Pet./367/2019  WITH LCR 4 FILES	DR. SAPONTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM
<b>STAY MATTERS</b>				
36	Crl.Pet./307/2013 WITH LCR 2 FILES	ROHINI GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B BURAGOHAIN MR. J P KACHARI	MR I AHMED (R2) MD M RAHMAN (R2) PP, ASSAM
37	Crl.Pet./555/2013	AMOD KR. SINGH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM
38	Crl.Rev.P./360/2016 WITH LCR 3 FILES	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/400/2016 <b>in</b> Crl.Rev.P./360/2016	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
39	Crl.Rev.P./426/2016 WITH LCR 3 FILES	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRAR-1 PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/533/2016 <b>in</b> Crl.Rev.P./426/2016	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM
	<b>WITH</b>			
40	Crl.Rev.P./421/2016	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1) PP, ASSAM
	<b>WITH</b>			
41	Crl.Rev.P./422/2016	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	PP, ASSAM

**WITH**  
I.A.(CrI.)/534/2016  
in CrI.Rev.P./422/2016

SUPRIYA DEY  
**Versus**  
IKBAL HAZARIKA @ IKBAL HUSSAIN  
HAZARIKA and ANR.

MRG P BHOWMIK  
MR.D KALITA  
MS.M KALITA

PP, ASSAM

42 CrI.Rev.P./304/2018  
WITH LCR 4 FILES

BINIT DAS AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR S DAS  
MR S HOQUE

MR. P D NAIR (R2)  
MR G ALAM (R2)  
MR. H ROHMAN (R2)  
MR. D NAG (R2)  
PP, ASSAM

43 CrI.Pet./315/2019

SMTI. AMITA BHANSALI AND 2 ORS.  
**Versus**  
TAPAS KUMAR ROY AND ANR.

MR. O P BHATI  
MR T C DAS  
MR. P SARMA  
MR. M K GOGOI

PP, ASSAM (R2)

44 CrI.Pet./1144/2019  
WITH LCR 1 FILE

BANAJIT BHAGAWATI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MS. B CHOUDHURY  
MS S SHARMA  
MS. J DAS

PP, ASSAM

45 CrI.Rev.P./6/2020

SMTI SADIRA HUDA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. P P DUTTA  
MR T GOGOI

MS. P R MAHANTA  
MR. S R GOGOI  
PP, ASSAM

46 CRP/9/2022

SUDHIR DAS  
**Versus**  
ON THE DEATH OF SANTOSH KR PAUL,  
HIS LEGAL HEIRS ANJALI PAUL AND ANR

MR. M H RAJBARBHUIYAN  
MRS. R CHETRI  
MS. S RASUL

MR. S P CHOUDHURY  
MR K BISWAKARMA  
MS B DEVI

47 CrI.Pet./364/2022

ANANTA PRASAD  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. M K CHOUDHURY  
MR. A BARKATAKI  
MR P BHARDWAJ

MR. SURAJIT DAS (r-2)  
MS SURAYA RAHMAN (r-2)  
MR SARFRAZ NAWAZ (r-2)  
MR. J ABBAS (r-2)  
MR S A BARBHUYAN (r-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL LIST(CRP(I/O),  
CRP AND MFA) ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP(IO)/132/2021	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
	<b>WITH</b> I.A.(Civil)/2091/2021 <b>in</b> CRP(IO)/132/2021	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
2	MACApp./708/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HABIJUL HOQUE AND 2 ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/2871/2022 <b>in</b> MACApp./708/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HABIJUL HOQUE AND 2 ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
<b>ORDERS</b>				
3	MFA/133/2013	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
	<b>WITH</b> MC/3011/2013 <b>in</b> MFA/133/2013	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RUPAK ALI and ANR.	MS.M CHOUDHURY MR.A GOGOI MR.S DUTTA	
4	MACApp./182/2013	SMT. HIRAN DEKA and 2 ORS. <b>Versus</b> BHGYA KALITA and 2 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.S SINGH MR.P K SHARMA	MR.CHANDRA DHAR BORO MRS A GAYAN MR.R GOSWAMI MR.I ALAM MR.DIGANTA KUMAR HALOI MR.M KALITA MS.M SAIKIA

5	MACApp./295/2017 WITH LCR	MISS NIRU BORA @ PUTUMAI and ANR <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD and ANR	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MR T KALITA MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI MR D DEKA
6	MACApp./298/2017 WITH LCR	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> SMTI DIPSIKHA HAZARIKA and 4 ORS	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR. U J SAIKIA (r-1,2) MS M DAS (r-1,2)
	<b>WITH</b> I.A./848/2015 <b>in</b> MACApp./298/2017	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI DIPSIKHA HAZARIKA and 4 ORS,	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
7	MACApp./633/2017 WITH LCR	THE RELIANCE GENERAL INS. CO. LTD. <b>Versus</b> ANIL HALOI and 2 ORS.	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
8	MACApp./25/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMT. RASHMI SONOWAL GOGOI	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. P K BORAH MRS. R S DEURI (R5) MR. J ABBAS
9	MACApp./97/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SARAJU BORAH and 5 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P HAZARIKA (R6) MR. P P DUTTA MR. M DUTTA (R1) MR. H S BORAH (R6) MR. A BORUA MR D SAIKIA (R6)
	<b>WITH</b> CO/44/2019 <b>in</b> MACApp./97/2018	SMTI. SARAJU BORAH <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. M DUTTA MR N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MFA/139/2018 WITH LCR	UNION OF INDIA <b>Versus</b> SRI DASARATH CHOUHAN	MR. B SARMAH MR G GOSWAMI	
11	MACApp./365/2018 WITH LCR(PHOTOCOPY)	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> I.A.(Civil)/1635/2021 <b>in</b> MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> CO/18/2022 <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
12	MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
13	MACApp./366/2018 WITH LCR	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	MR. M KHAN (R1) MR. SK MUKTAR (R2) MR. J RAHMAN (R1) KAKALI DEVI (R1)
	<b>WITH</b> I.A.(Civil)/1619/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	

	<b>WITH</b> I.A.(Civil)/1620/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	
14	MACApp./380/2018 WITH LCR(XEROX)	HABIZUR RAHMAN <b>Versus</b> ELORA AHMED AND 7 ORS	MS. R CHOUDHURY MR H ALI MS. S S ZIA	
	<b>WITH</b> I.A.(Civil)/1669/2018 <b>in</b> MACApp./380/2018	HABIZUR RAHMAN <b>Versus</b> ELORA AHMED AND 7 ORS	MS. R CHOUDHURY MR H ALI MS. S S ZIA	
15	MACApp./381/2018 WITH LCR	SHRI GITUMANI ROY <b>Versus</b> THE DIVISIONAL MANAGER UNITED INDIA ASSURANCE CO. LTD and ANR.	MR.U C RABHA MR. S M SARMA MR. M M DEKA	MS P HAJURI
16	MACApp./552/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI SUNITA GOGOI DAS and 3 ORS,	MR.S BHUYAN MR. R GOSWAMI MR. I ALAM MS.M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MR.P SINGH(R- 1&2) MS.P BARUAH(R- 1&2)
17	MACApp./992/2018 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI KAMALA GOGOI AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR D MONDAL MR. P SARMA
	<b>WITH</b> I.A.(Civil)/4148/2018 <b>in</b> MACApp./992/2018	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI KAMALA GOGOI AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	
18	MFA/173/2019 WITH LCR	M/S. MAITHAN SMELTERS LTD. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	
19	MACApp./541/2019 WITH LCR, B/O	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MST. ALKUMA BEGUM AND 7 ORS.	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR. M A SHEIKH K U AHMED MR D MONDAL MS F INTAZ
20	I.A.(Civil)/1864/2019 WITH CRP(I/O)/42/2017(D/O) <b>in</b> CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. <b>Versus</b> ON THE DEATH OF PURNIMA DEVI	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
21	I.A.(Civil)/2468/2019 <b>in</b> MFA/6957/2019	AKBAR ALI <b>Versus</b> MD. SIRAJ ALI	MR H BHUYAN MS J H CHOUDHURY MR. M R Z CHOUDHURY MR B KALITA	
	<b>WITH</b> MFA/6957/2019 (Filing Number)	AKBAR ALI <b>Versus</b> MD. SIRAJ ALI		
22	I.A.(Civil)/3655/2019 <b>in</b> CRP/15497/2019	MOKADDAS ALI <b>Versus</b> SAUKAT ALI AND ANR.	MR. B C DAS MS. I DAS	MR. S C KEYAL MISS P DAS MS S DAS
	<b>WITH</b> CRP/15497/2019 (Filing Number)	MOKADDAS ALI <b>Versus</b> SAUKAT ALI AND ANR. (A)		
23	I.A.(Civil)/969/2020 <b>in</b> MACApp./80/2015	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMT SALO KARMAKAR and 7 ORS	MR. R K BHATRA MR A SAIKIA	MR. S K TALUKDAR
	<b>WITH</b> MACApp./80/2015 WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> SMT SALO KARMAKAR and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.S K TALUKDAR(R-1 to 5) MR.M SAIKIA(R-1 to 5) MS.H DASR-1 to 5 MR.D BANIA(R-1 to 5)

24	I.A.(Civil)/1735/2020 in FAO/809/2020	SRI DAYAL CHANDRA DAS <b>Versus</b> BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
	<b>WITH</b> FAO/809/2020 (Filing Number)	SRI DAYAL CHANDRA DAS <b>Versus</b> BODOLAND TERRITORIAL COUNCIL		
25	MFA/97/2021 WITH LCR	M/S BAJAJ STEEL <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. S K MEDHI MR. B K DAS MR H P GUWALA SC, NF RLY
26	MFA/153/2021 WITH LCR	M/S JAIN AND JAIN CO. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
27	MFA/174/2021 WITH LCR	P. M. ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
28	MACApp./208/2021 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MD ALIM UDDIN @ ALIM UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR R K MOUR (R-2) MS. J BHATTACHARJEE (R-2) MR. A SHAKIL (R1)
	<b>WITH</b> I.A.(Civil)/1454/2021 in MACApp./208/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MD ALIM UDDIN @ ALIM UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
29	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA <b>Versus</b> GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	<b>WITH</b> CRP(IO)/173/2019	GAGANDEEP SINGH RATTI <b>Versus</b> SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	<b>WITH</b> I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI <b>Versus</b> SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
30	FAO/27/2022 WITH LCR	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. D M NATH
31	CRP(IO)/64/2022	UNION OF INDIA AND ANR <b>Versus</b> BUBUL DAS AND ANR	MR. A BARKATAKI	
32	CRP(IO)/127/2022	REBA RANI RAJBONGSHI <b>Versus</b> LANKESWAR BARMAN	MR. B J MUKHERJEE MS R SAHA	MS. R CHOUDHURY
33	CRP(IO)/153/2022	MUSSTT AFRUJA BEGUM BARBHUIYA <b>Versus</b> ON THE DEATH OF MD. MAHAMOD ALI BARBHUIYA AND ANR	MS. P BHATTACHARYA MR B S DEKA MS P SARMA	MR. S D PURKAYASTHA MS. S PHUKAN
34	I.A.(Civil)/2312/2022 in MACApp./631/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> AKHLAI UDDIN AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S ROY MR. M H LASKAR
	<b>WITH</b> MACApp./631/2019 WITH LCR	THE BHARTI AXA GENERAL INSURANCE COMPANY LTD. <b>Versus</b> AKHLAI UDDIN AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. S ROY (r-1,2) MR. M H LASKAR (r-1,2) MR F ABDULLAH (r-1,2) MR M HOSSAIN (r-1,2)



35	I.A.(Civil)/2550/2022 in MACApp./325/2017	MST RUKIYA KHATUN AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR J MOLLAH	MS. R D MOZUMDAR MS. C MOZUMDAR
	<b>WITH</b> MACApp./325/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MST RUKIYA KHATUN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J MOLLAH MR. R ALI (R6) MR. M ALI (R6) MR. S M RAHMAN (R6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2234/2017 in MACApp./325/2017	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MST RUKIYA KHATUN and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR J MOLLAH FOR CAVEATOR
36	I.A.(Civil)/2894/2022 in MACApp./11224/2022	JAMINUL ISLAM <b>Versus</b> MUSLIMA KHATUN AND 2 ORS.	MR. S C BISWAS MR H ROHMAN MD E AHMED MS. J GHOSH	
	<b>WITH</b> MACApp./11224/2022 (Filing Number)	JAMINUL ISLAM <b>Versus</b> MUSLIMA KHATUN AND 2 ORS. F	MR. S C BISWAS	
		<b>HEARING</b>		
37	MACApp./153/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B C DAS MR. P C DEY (R7) MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)
38	MACApp./368/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/2410/2017 in MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
39	MACApp./481/2019 WITH LCR	CHAPALA MEDHI <b>Versus</b> THE UNITED INSURANCE CO. LTD. and 2 ORS	MR. S C PANDIT	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1)
40	MACApp./4/2020 WITH LCR	MUSTT. FATEMA KHATUN @ FATEMA AHMED AND ANR <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MD. A AHMED (R1) MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
41	MACApp./64/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> ABDUL BAREK AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A KHAN MR. M DUTTA MR. B K DAS (R-4,5) MD R ISLAM (R-4,5)
42	MACApp./266/2021 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M TALUKDAR
		<b>STAY MATTERS</b>		
43	CRP/46/2021 PART-HEARD, FIXED	ALAUH RAHMAN MIRA <b>Versus</b> MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	MR. B K SEN MR F HAQUE

44	CRP/156/2019 WITH LCR, FIXED	SMT. PADUMI DEORI AND ANR. <b>Versus</b> SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
45	CRP(IO)/55/2020 FIXED	ABDUS SATTAR SIKDAR AND 5 ORS. <b>Versus</b> ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
	<b>WITH</b> I.A.(Civil)/381/2021 <b>in</b> CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. <b>Versus</b> ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR.	MR D NANDI	MR. B PATHAK
46	CRP/7/2022 FIXED	JAYNAL ABEDIN AND 6 ORS <b>Versus</b> BIKI SAHU	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
47	CRP(IO)/99/2022	BAKKAR SHEIKH AND 3 ORS. <b>Versus</b> ABUL HUSSAIN AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	MR. N K KALITA MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AT 3: 00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

1	Crl.A./111/2010 WITH LCR 3 FILES	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOUND MR J BORAH PP, ASSAM A A MIR I LAHIRI
2	Crl.A./172/2010 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	PRADIPTA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR. V A CHOWDHURY (AMICUS CURIAE) MR Y P DAS	PP, ASSAM
3	Crl.A./120/2011 WITH LCR 3 FILES, P.B.-1	MD SAHAD ALI AND ANR <b>Versus</b> MD FAIZUR RAHMAN AND ANR	MR.B CHOUDHURY MR. E AHMED MR.R K JAIN MR.D BANIA MR.S K BARUAH	PP, ASSAM MR.A KHALEK
4	Crl.A./223/2011 WITH LCR 4 FILES	DIPAK KAKATI @ BHUDHA and 2 ORS <b>Versus</b> STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
5	Crl.A./265/2012 WITH LCR 4 FILES, P.B.-1	RATUL DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022

9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./694/2022	SMTI BIJAYA SAHU <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS	MS.S KHANIKAR MS.P BARUAH S KHANIKAR	MR. A J SAIKIA MR. R C PAUL MR. B KAKATI MS M BHARATI
2	MACApp./705/2022	MRS SHITOLI HARI <b>Versus</b> SRI LOKNATH PHUKAN and 3 ORS	MR.K R BORA MS. R SAIKIA	MR. A TALUKDAR (R-3) MR.K K BHATTA (R-3) MR.R GOSWAMI (R-4) MR.J JOHN (R-3) MS. P BORAH (R-1) MS.M SAIKIA (R-4) MS.P BORTHAKUR (R-4) MR.D CHUTIA (R-2)
<b>ORDERS</b>				
3	MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
	<b>WITH</b> MC/2026/2011 <b>in</b> MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	
4	MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
	<b>WITH</b> MC/1135/2012 <b>in</b> MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
5	MACApp./296/2017 WITH LCR	M/S NEW INDIA ASSURANCE CO LTD <b>Versus</b> MUSTT FULORI BIBI LASKAR and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MR S DEY MR. T ROY MS. B SARKAR MISS S RAJKUMARI

6	MACApp./51/2018 WITH LCR		THE NATIONAL INSURANCE CO LTD <b>Versus</b> SMTI PLABITA @ RAKHEE BHUYAN AND 4 ORS.	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR. S S SHARMA (R-3) MR. A KHAN (R-1) MR. P CHOUDHURY(R-2) MS. S KHANIKAR (R-2) MR. A SARMA (R-3) MS. P BARUAH (R-2) MR. A BARUAH MR. B J MUKHERJEE (R-3) MS. P BHATTACHARJEE (R-1)
	<b>WITH</b> MC/152/2016 <b>in</b> MACApp./51/2018		THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI PLABITA @ RAKHEE BHUYAN and 4 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
7	MACApp./89/2018 WITH LCR		NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT RANJU DEVI and 4 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R4) MR. R SARMA (R1-R3) MR R D GOSWAMI (R1-R3) MS. M BHATTACHARYYA (R1-R3)
8	MACApp./99/2018 WITH LCR		THE ORIENTAL INSURANCE COMPANY LT <b>Versus</b> MD IMAN ALI and 2 ORS	MR. A DUTTA MRS P M DUTTA	
9	MACApp./427/2018 WITH LCR		ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI AMIYO KAKATI BORUAH and 5 ORS	MR. R C PAUL	MR. K R PATGIRI (R6) MR. BIKASH GOGOI (R6)
10	MACApp./620/2018 WITH LCR		MISS SASWATI DAS <b>Versus</b> DR. PRANKRISHNA DAS AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	MR. K K BHATTA (R-2) MS JONA TALUKDAR (R-2) MS R DEVI (R-2)
11	I.A.(Civil)/1335/2018 <b>in</b> MACApp./294/2018		THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI RAJU SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./294/2018		THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> RAJU SAIKIA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1338/2018 <b>in</b> MACApp./294/2018		THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI RAJU SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	I.A.(Civil)/1817/2018 <b>in</b> MACApp./430/2018		ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRMAL CH BORAH AND 5 ORS	MR. R C PAUL MS N RAJKONWAR	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
	<b>WITH</b> MACApp./430/2018		ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NIRMAL CH. BORAH AND 4 ORS,	MR. R C PAUL MS N RAJKONWAR	MR. K K BHATTA (R5) MS JONA TALUKDAR (R5)
	<b>WITH</b> I.A.(Civil)/1818/2018 <b>in</b> MACApp./430/2018		ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NIRMAL CH. BORAH AND 5 ORS	MR. R C PAUL MS N RAJKONWAR	
13	I.A.(Civil)/1940/2018 <b>in</b> MACApp./494/2018		NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. P BARTHAKUR	MR. M RAHMAN (R7) MRS. M NATH (R7)
	<b>WITH</b> MACApp./494/2018		NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. M SAIKIA	

14	MACApp./282/2019 WITH LCR	SMTI MONITA DAULAGUPU and ANR <b>Versus</b> DIMA HASAO AUTONOMOUS COUNCIL and 2 ORS,	MR. M TALUKDAR MS. D KALITA	MS. N MODI (R-3) MR. SISHIR DUTTA (R-3) MS. N KALITA (R-3) MR. C SHARMA (R-3) MR. SIDHANT DUTTA (R-3)
15	MACApp./524/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI PRANAB SARMAH AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR B BHATTACHARYYA
16	MACApp./553/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI RAKESH SAHA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M A LASKAR S AHMED MS. K MAHANTA
17	MACApp./586/2019 WITH LCR	KHADIJA BEGUM AND 5 ORS <b>Versus</b> ABDUL KARIM SK AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI MISS. M DAS MD. S ISLAM MR. M DEKA MS. M SAIKIA MS. P BORTHAKUR
18	MACApp./35/2021 WITH LCR	PARESH NATH AND 2 ORS. <b>Versus</b> HEMANTO T. SANGMA AND 3 ORS.	MR. A R AGARWALA MD. K ALI MR. A AGARWALA	MS. R D MOZUMDAR (R-3) MR. A J SAIKIA (R-4) MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3) MR G S BORO (R-4)
	<b>WITH</b> CO/23/2021 <b>in</b> MACApp./35/2021	ORIENTAL INSURANCE COMAPNY LTD. <b>Versus</b> PARESH NATH AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A R AGARWALA
19	MACApp./137/2021	JAKIR HUSSAIN <b>Versus</b> PIYARUN NESSA AND ANR.	MR. M TALUKDAR	MR. A J SAIKIA MR G S BORO
20	MACApp./311/2021 WITH LCR	AJIT SUTRADHAR <b>Versus</b> BIBEKANANDA MONDAL AND ANR.	MR A HUSSAIN MR. A T SARKAR	MS. M CHOUDHURY (R-2)
21	I.A.(Civil)/613/2021 <b>in</b> MACApp./581/2019	KALPANA SAIKIA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR.B C DAS	
	<b>WITH</b> MACApp./581/2019	SMTI KALPANA SAIKIA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B C DAS MR.B C DAS	MR. A J SAIKIA MR G S BORO
22	I.A.(Civil)/1724/2022 MAC.APP. 92/2015(D/O) <b>in</b> MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR.A R AGARWALA	MR. A ACHARYA
23	I.A.(Civil)/1949/2022 MAC.APP. 243/2021(D/O), LCR 1 FILE <b>in</b> MACApp./243/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MRS. ARATI GHOSH AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. M DUTTA
24	I.A.(Civil)/2179/2022 <b>in</b> MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	<b>WITH</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
	<b>WITH</b> I.A.(Civil)/1863/2021 <b>in</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
25	I.A.(Civil)/2854/2022 MAC.APP. 33/2017(D/O), LCR 2 FILES <b>in</b> MACApp./33/2017	MD MOIDUL ISLAM <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 5 ORS.	MR T KALITA	MS. M CHOUDHURY MR.S DUTTA

**HEARING**

26	MACApp./567/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI KRIPAL SINGH and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. P K MAZUMDAR (R2) MR. D HAZARIKA (R3) MR A ALI (R1) MS K LAHKAR (R1) MR. T BARUAH (R3) MS. A MAHANTA (R1) MR J P KACHARI (R3) MS. M KHATUN
27	MACApp./63/2020 WITH LCR 3 FILES	KALIA KACHARI <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)
28	MACApp./240/2020 WITH LCR(PHOTOCOPY)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> NARMADA ROY AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K SARMA MR. K SARMA MR. B J TALUKDAR MR. B J TALUKDAR
29	MACApp./119/2021 (QUANTUM), WITH LCR	M/S LIBERTY GENERAL INSURANCE LTD. <b>Versus</b> DIPAK BAISHYA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
30	MACApp./246/2021 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIBHA BAGIRI @ SONOWAL AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. M KHAN (R-1,2,3) MR. J RAHMAN (R-1,2,3) MR R ISLAM (R-1,2,3)
	<b>WITH</b> I.A.(Civil)/482/2022 <b>in</b> MACApp./246/2021	BIBHA BAGIRI @ SONOWAL AND 4 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. E	MR. M KHAN	

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LEAVE NOTE OF ADVOCATES FOR 21/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022